

ORISSA HIGH COURT

FILING REPORT AS ON :21/04/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|----|--------------------|-----------------------------------------------------------------------|-------------------------------|--------------------------------|--------------------------|
| 1 | D-ARBP/18033/2026 | JINDAL STAINLESS LIMITED VS A TO Z COMPANY (SOLE PROPIETORSHIP) | ANUPAM DASH VS | // () | |
| 2 | D-ARBP/18039/2026 | JINDAL COKE LIMITED VS A TO Z COMPANY (SOLE PROPIETORSHIP) | ANUPAM DASH VS | // () | |
| 3 | D-BLAPL/11764/2026 | SUMANTA KUMAR DAS VS STATE OF ODISHA | SARADA PRASAD DASH VS | BIDANASI /36 /2026 () | |
| 4 | D-BLAPL/11766/2026 | DASARATHI KADMASET @ KADAMSETH VS STATE OF ODISHA | MAHES DAS VS | KOTOAGARH /48 /2026 () | |
| 5 | D-BLAPL/11768/2026 | PAPU NAIK VS STATE OF ODISHA | DUSHMANTA SAHOO VS | GOSANINUAGAM /364 /2025 () | AOD20230001228C202600004 |
| 6 | D-BLAPL/11769/2026 | PRAVATI PANDA VS STATE OF ODISHA | SRINIBAS PARIJA VS | ERASAMA /116 /2026 () | |
| 7 | D-BLAPL/11770/2026 | AYAN DAS VS UNION OF INDIA (NCB) | DURGA PRASAD PATTANAIAK VS | NCB BHUBANESWAR /1 /2025 () | |
| 8 | D-BLAPL/11772/2026 | SK. ASPAK KADRI VS STATE OF ODISHA | SANTOSH KUMAR DWIVEDY VS | //0 () | |
| 9 | D-BLAPL/11775/2026 | SANKU @ ARUP KUMAR MOHALIK @ ARUP MOHALIK VS STATE OF ODISHA | SK. ZAFARULLA VS | ANANTPUR /43 /2026 () | |
| 10 | D-BLAPL/11780/2026 | MOHAMMED KALEEM VS STATE OF ODISHA | SANGRAM KESHARI ROUT VS | MAIDALPUR /25 /2026 () | |
| 11 | D-BLAPL/11781/2026 | SURESH MAJHI VS STATE OF ODISHA | SANGRAM KESHARI ROUT VS | MAIDALPUR /25 /2026 () | |

ORISSA HIGH COURT

FILING REPORT AS ON :21/04/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|----|--------------------|--------------------------------------------------------|-----------------------------------|----------------------------------------|--------------------------|
| 12 | D-BLAPL/11782/2026 | SRIKANTA MALLIK VS STATE OF ODISHA | ARIJEET MISHRA VS | KUAKHIA /151 /2026 () // | |
| 13 | D-BLAPL/11783/2026 | BIPIN NAG VS STATE OF ODISHA | SURESH KUMAR JENA VS | BIRMAHARAJPUR /19 /2026 () // | |
| 14 | D-BLAPL/11784/2026 | BALIA @ CHANDRAKANTA DHAL VS STATE OF ODISHA | SURENDRA PRASAD BARIK VS | MARINE CHUDAMANI /85 /2024 () // | |
| 15 | D-BLAPL/11786/2026 | SUKANTA KUMAR MOHARANA VS STATE OF ODISHA | MANORANJAN PADHY VS | KHUNTUNI /269 /2025 () // | AOD20220003086C202600051 |
| 16 | D-BLAPL/11787/2026 | ASHUTOSH KUJUR VS STATE OF ODISHA | JAJATI KESHARI KHUNTIA VS | JHIRPANI P.S. /44 /2026 () // | |
| 17 | D-BLAPL/11788/2026 | MADAN PRADHAN VS STATE OF ODISHA | GIRIJA SANKAR NAYAK VS | PURUNAKOTE /31 /2026 () // | AOD20250000030C202600005 |
| 18 | D-BLAPL/11790/2026 | BASANTA GURU VS STATE OF ODISHA | BHAGAT SINGH VS | BARPALLI /195 /2025 () // | AOR20220002212C202600012 |
| 19 | D-BLAPL/11793/2026 | TAPAN PADHAN @ TAPUN PADHAN VS STATE OF ODISHA | AMITAV TRIPATHY VS | BINIKA /273 /2025 () // | |
| 20 | D-BLAPL/11795/2026 | PINKU @ GOBINDA CHANDRA NAYAK VS STATE OF ODISHA | KARTIK CHANDRA TRIPATHY VS | ASKA /347 /2025 () // | |
| 21 | D-BLAPL/11800/2026 | KALIA @ SANGRAM LENKA VS STATE OF ODISHA | BICHITRA NARAYANA SATAPATHY VS | KUJANGA /353 /2025 () // | |
| 22 | D-BLAPL/11802/2026 | BISHNU ORAM VS STATE OF ODISHA | UMAKANTA BARIK VS | BISRA /32 /2024 () // | |
| 23 | D-BLAPL/11803/2026 | POONAM CHAND | ABHAS MOHANTY | G.R.P.S.,BERHAMPUR /17 /2026 | |

ORISSA HIGH COURT

FILING REPORT AS ON :21/04/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|----|--------------------|------------------------------------|-------------------------|------------------------------|-------------|
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 24 | D-BLAPL/11807/2026 | BHARAT CHANDRA BEHERA | JUGALA KISHORE PANDA | BERHAMPUR SADAR /85 /2021 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 25 | D-BLAPL/11818/2026 | PAPU PANDA @ SACHIRANJAN PANDA | SRINIBAS PARIJA | ERASAMA /116 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 26 | D-BLAPL/11821/2026 | BIJAYA KUMAR SAHOO | AMLAN SHAKTI PAUL | JANKIA P.S. /453 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 27 | D-BLAPL/11822/2026 | SUSHANTA NAYAK @ SUSANTA NAIK | PRAVASH CHANDRA JENA | RANPUR /303 /2017 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 28 | D-BLAPL/11831/2026 | MAHADEV @ HEMANTA PUTI | DEEPALI MAHAPATRA | BELPARA /296 /2022 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 29 | D-BLAPL/11832/2026 | BIDYUT RANJAN BHOLA | DEEPALI MAHAPATRA | SAMBALPUR VIGILANCE /3 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA(VIG.) | | // | |
| 30 | D-BLAPL/11833/2026 | SHIVAM SAHU | BIJAYA KUMAR RAGADA | BADMAL /75 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 31 | D-BLAPL/11834/2026 | SAJID WARIS @ WARSI | SUSIL KUMAR PATNAIK | BARBIL /39 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 32 | D-BLAPL/11837/2026 | KARAN JOSHI | BIJAYA KUMAR RAGADA | KHETRARAJPUR /214 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 33 | D-BLAPL/11841/2026 | MAYADHAR MOHAPATRA | ANSHUMAN PANDA | KHAIRA /134 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 34 | D-BLAPL/11849/2026 | HRUSHIKESH NATH @ HRUSHI KESH NATH | PRATAP KUMAR NAYAK | / /0 | |
| | | VS | VS | () | |

ORISSA HIGH COURT

FILING REPORT AS ON :21/04/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|----|--------------------|------------------------------------------------------------|------------------------------|-----------------------------------------------|--------------------------|
| 35 | D-BLAPL/11853/2026 | STATE OF ODISHA DIPANKAR PANDA VS | DURGADATTA MOHAPATRA VS | // PANDAPADA /85 /2026 () | |
| 36 | D-BLAPL/11854/2026 | STATE OF ODISHA ANIL BALIARSINGH @ LIPA VS | SANJIB KUMAR BHANJADEO VS | // JANKIA P.S. /238 /2026 () | |
| 37 | D-BLAPL/11856/2026 | STATE OF ODISHA SURAJ CHANDRA BISOI VS | DEEPTI RANJAN JENA VS | // BHARATPUR PS /465 /2025 () | |
| 38 | D-BLAPL/11857/2026 | STATE OF ODISHA SURAJ CHANDRA BISOI VS | DEEPTI RANJAN JENA VS | // GOSANINUAGAM /295 /2025 () | |
| 39 | D-BLAPL/11858/2026 | STATE OF ODISHA SANTOSH KUMAR BALIARSINGH @ BABI VS | SANJIB KUMAR BHANJADEO VS | // JANKIA P.S. /238 /2026 () | |
| 40 | D-BLAPL/11859/2026 | STATE OF ODISHA JYOTI MOURYA VS | SEJAL NAYAK VS | // GUNUPUR /39 /2026 () | |
| 41 | D-BLAPL/11862/2026 | STATE OF ODISHA BAILOCHAN SABAR VS | SEJAL NAYAK VS | // GUNUPUR /39 /2026 () | |
| 42 | D-BLAPL/11867/2026 | STATE OF ODISHA RAJENDRA PUTEEL @ RAJEN VS | JAGABANDHU SAHU VS | // JAGDALPUR /53 /2026 () | AOR20220001487C202600066 |
| 43 | D-BLAPL/11870/2026 | STATE OF ODISHA SANJAY @ SANJAYA BADARAITA VS | SUCHIT KUMAR NAYAK VS | // //0 () | |
| 44 | D-BLAPL/11874/2026 | STATE OF ODISHA AYUBA @ AYUBO MAJHI VS | SUCHIT KUMAR NAYAK VS | // G.R.P.S.,BERHAMPUR /157 /2025 () | |
| 45 | D-BLAPL/11878/2026 | STATE OF ODISHA SANTOSH @ GANIA @ GANESWAR BEHERA VS | SUDHIR KUMAR PATRA VS | // GOLANTHARA (BERHAMPUR) /403 /2023 () | |
| | | STATE OF ODISHA | | // | |

ORISSA HIGH COURT

FILING REPORT AS ON :21/04/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|----|--------------------|--------------------------------------------------------------|-------------------------------|-------------------------------------------|--------------------------|
| 46 | D-BLAPL/11879/2026 | GOURI PRASAN BEHERA VS STATE OF ODISHA | DEBASISH PATNAIK VS | MAHANGA /13 /2026 () // | |
| 47 | D-BLAPL/11880/2026 | PRATAP KUMAR MOHANTY VS STATE OF ODISHA | JITENDRA SAMANTARAY VS | MAHANGA /236 /2025 () // | |
| 48 | D-BLAPL/11882/2026 | SURYAKANTA SAHOO VS STATE OF ODISHA | DEBASISH PATNAIK VS | MAHANGA /13 /2026 () // | |
| 49 | D-BLAPL/11883/2026 | GHANASHYAM SAHOO VS STATE OF ODISHA | DEBASISH PATNAIK VS | MAHANGA /13 /2026 () // | |
| 50 | D-BLAPL/11884/2026 | ANANTA DIGAL VS STATE OF ODISHA | RAJIBA BIHARI MISHRA VS | SPECIAL CRIME UNIT /8 /2024 () // | |
| 51 | D-BLAPL/11886/2026 | ABHI MAJHI VS STATE OF ODISHA | SUCHIT KUMAR NAYAK VS | G.R.P.S.,BERHAMPUR /157 /2025 () // | |
| 52 | D-BLAPL/11891/2026 | SHIBA SANKAR DANSENA VS STATE OF ODISHA | PRASANTA KUMAR ROUSTRAY VS | // () // | AOD20240000391C202600031 |
| 53 | D-BLAPL/11892/2026 | NURAT DIGAL VS State Of Odisha | Bijay Kumar Behera VS | // () // | AOR20220001736C202600068 |
| 54 | D-BLAPL/11895/2026 | SABANA KHATUN ALIAS GIRISH BALI VS STATE OF ODISHA | DIBYA JYOTI SAHOO VS | // () // | AOD20240000587C202600073 |
| 55 | D-BLAPL/11896/2026 | MOHAMMAD ISMAIL ANSARI ALIAS ISMAIL VS STATE OF ODISHA | DIBYA JYOTI SAHOO VS | // () // | AOD20240000587C202600074 |
| 56 | D-BLAPL/11897/2026 | SANTOSH KUMAR JENA VS State Of Odisha | Bijay Kumar Behera VS | // () // | AOR20220001736C202600069 |
| 57 | D-CMAPL/17851/2026 | BASANTA KUMAR TRIPATHY | NISHIKANTA MISHRA | // | |

ORISSA HIGH COURT

FILING REPORT AS ON :21/04/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|----|--------------------|-----------------------------------------------------------|--------------------------|----------------------|--------------------------|
| | | VS | VS | () | |
| 58 | D-CMAPL/18007/2026 | THE COMMNR.,CONSOLDN, BBSR PADMINI RANI SAHOO | SANJAY KUMAR PATTANAIAK | // | |
| | | VS | VS | () | |
| 59 | D-CMAPL/18071/2026 | STATE OF ODISHA PADALA ANNA PURNAMMA | SURYAKANT DHIR | // | AOD2026000093C202600033 |
| | | VS | VS | () | |
| 60 | D-CMAPL/18076/2026 | KOLLI UGADIAMMA ALIAS AGADHI ATER BANO | SAIBRATA RATH | // | |
| | | VS | VS | () | |
| 61 | D-CMP/17823/2026 | COMMNR.,L.R.S., CTC NIRAKAR DAS | PRAGYAN PARAMITA MOHANTY | // | |
| | | VS | VS | () | |
| 62 | D-CMP/17906/2026 | BASUDEV PATRA BIDYADHAR TRIPATHY | TRILOCHAN DASH | // | AOR20220002374C202600046 |
| | | VS | VS | () | |
| 63 | D-CMP/17908/2026 | PRADIP KUMAR MISHRA NAKA NAIK @ DOMB | MANOJ KUMAR PANDA | // | |
| | | VS | VS | () | |
| 64 | D-CMP/17942/2026 | JAY NARAYAN NAIK SUBHASHREE PACKERS PVT. LTD., CUTTACK | DEBAKANTA MOHANTY | // | |
| | | VS | VS | () | |
| 65 | D-CMP/17951/2026 | SK. MATLUB ALLI CHANDRA SEKHAR DASH | AKSHAYA KUMAR SAHOO | // | |
| | | VS | VS | () | |
| 66 | D-CMP/17970/2026 | MANOJ KUMAR DASH ARUN KUMAR MOHAPATRA | BADRINARAYAN PANDA | // | |
| | | VS | VS | () | |
| 67 | D-CMP/18036/2026 | ALOKENDU DAS Upendra Senapati | Suryakanta Palai | // | AOR20220004106C202600037 |
| | | VS | VS | () | |
| 68 | D-CMP/18061/2026 | Banambar Sahoo SARAT KUMAR MISHRA | SAILABALA JENA | // | |
| | | VS | VS | () | |

ORISSA HIGH COURT

FILING REPORT AS ON :21/04/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|----|--------------------|----------------------------------------------------------------------------------------------------------------|-----------------------------|----------------------|-------------|
| 69 | D-CMP/18074/2026 | BASANTI PANDA RAKHI MANDAL VS STATE OF ODISHA | SURENDRA KUMAR MISHRA VS | // // 0 // | |
| 70 | D-CMP/18081/2026 | PREETI PARNA PANDA VS MAHENDRA NATH MALIK | KAUSHAL HUSSAIN VS | // 0 // | |
| 71 | D-CONTC/17809/2026 | NRUSINGHA BEHERA VS RANJEET KUMAR MANDAL, BRANCH MANAGER, ORISSA STATE COOPERATIVE BANK LTD., SUNDARGARH | TUSAR KANTI PRAHARAJ VS | // 0 | |
| 72 | D-CONTC/17810/2026 | NARAYAN MOHANTY VS ASWATHI S., IAS | ADV. VS | // 0 // | |
| 73 | D-CONTC/17813/2026 | NRUSINGHA KUMAR ACHARYA VS SANJAYA KUMAR SINGH, IAS | ADV. VS | // 0 // | |
| 74 | D-CONTC/17845/2026 | BIRENDRA SAHA VS ANIL KUMAR, CHIEF MANAGER, CANARA BANK, BUXI BAZAR, CUTTACK | CHANDRAMADHAB SINGH VS | // 0 // | |
| 75 | D-CONTC/17848/2026 | MEGHARAY HEMBRAM VS HEMAKANTA SAY, I.A.S. | PABITRA KUMAR NAYAK VS | // 0 // | |
| 76 | D-CONTC/17850/2026 | GAJENDRA PRASAD DAS VS HEMAKANTA SAY, I.A.S. | PABITRA KUMAR NAYAK VS | // 0 // | |
| 77 | D-CONTC/17852/2026 | DUMANI MARNDI VS HEMAKANTA SAY, I.A.S. | PABITRA KUMAR NAYAK VS | // 0 // | |
| 78 | D-CONTC/17853/2026 | SASMITA SETHI VS HEMAKANTA SAY, I.A.S. | PABITRA KUMAR NAYAK VS | // 0 // | |
| 79 | D-CONTC/17854/2026 | PARAMESWAR PATRA VS HEMAKANTA SAY, I.A.S. | PABITRA KUMAR NAYAK VS | // 0 // | |

ORISSA HIGH COURT**FILING REPORT AS ON :21/04/2026**

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----------|--------------------------|------------------------------------------------------------------------------------------|--------------------------------|-----------------------------|--------------------|
| 80 | D-CONTC/17855/2026 | GAYATRI PATRA VS HEMAKANTA SAY, I.A.S. | PABITRA KUMAR NAYAK VS | // 0 // | |
| 81 | D-CONTC/17856/2026 | CHANDRIKA TANTY VS HEMAKANTA SAY, I.A.S. | PABITRA KUMAR NAYAK VS | // 0 // | |
| 82 | D-CONTC/17860/2026 | CHAMPAMANI HANSDAH VS HEMAKANTA SAY, I.A.S. | PABITRA KUMAR NAYAK VS | // 0 // | |
| 83 | D-CONTC/17863/2026 | DULARI KISKU VS HEMAKANTA SAY, I.A.S. | PABITRA KUMAR NAYAK VS | // 0 // | |
| 84 | D-CONTC/17867/2026 | SUNIL SOREN VS HEMAKANTA SAY, I.A.S. | PABITRA KUMAR NAYAK VS | // 0 // | |
| 85 | D-CONTC/17872/2026 | AMARESH DASH VS ARAVIND AGRAWAL, I.A.S. | SAROJA KANTA SAMAL VS | // 0 // | |
| 86 | D-CONTC/17874/2026 | RAMACHANDRA MOHANTY VS DATTATRAYA BHAUSAHEB SHINDE, I.A.S. | ADV. VS | // 0 // | |
| 87 | D-CONTC/17880/2026 | SWARNA PRAVA SAHOO VS DR. N. THIRUMALA NAIK, I.A.S. | BIBHUPRASAD MISHRA VS | // 0 // | |
| 88 | D-CONTC/17889/2026 | AMARENDRANATH DAS VS SMRUTIMAYEE ROUT, SECY., STATE EDUCATION TRIBUNAL, BBSR | ADV. VS | // 0 // | |
| 89 | D-CONTC/17891/2026 | DHARMENDRA KUMAR BEHERA VS ASHALATA RACHAMALA, E.O., NOTIFIED AREA COUNCIL, RAMBHA | SWARUP KUMAR PATNAIK VS | // 0 // | |
| 90 | D-CONTC/17897/2026 | CHANDAN KUMAR GIRI VS DR. N. THIRUMALA NAIK, I.A.S. | BIBHUPRASAD MISHRA VS | // 0 // | |
| 91 | D-CONTC/17900/2026 | SAROJINI SAHOO | ADV. | // | |

ORISSA HIGH COURT

FILING REPORT AS ON :21/04/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|--------------------------------------------------------------------|-------------------------|----------------------|-------------|
| | | VS | VS | 0 | |
| | | SOVA SHARMA, I.A.S. | | // | |
| 92 | D-CONTC/17903/2026 | RAMA SAMAL | ADV. | // | |
| | | VS | VS | 0 | |
| | | SOVA SHARMA, PRINCIPAL SECY. TO GOVT., WATER RESOURCES DEPT., BBSR | | // | |
| 93 | D-CONTC/17905/2026 | NARENDRA MARANDI | PABITRA KUMAR NAYAK | // | |
| | | VS | VS | 0 | |
| | | HEMAKANTA SAY, I.A.S. | | // | |
| 94 | D-CONTC/17911/2026 | BASANTILATA SETHI @ BEHERA | PABITRA KUMAR NAYAK | // | |
| | | VS | VS | 0 | |
| | | HEMAKANTA SAY, I.A.S. | | // | |
| 95 | D-CONTC/17914/2026 | RANJITA PATRA | PABITRA KUMAR NAYAK | // | |
| | | VS | VS | 0 | |
| | | HEMAKANTA SAY, I.A.S. | | // | |
| 96 | D-CONTC/17915/2026 | SUDHAKAR MALLIK | JAYDEEP PAL | // | |
| | | VS | VS | 0 | |
| | | BHASKAR JYOTI SARMA, IAS | | // | |
| 97 | D-CONTC/17919/2026 | BIBHUTI BHUSAN PATRA | PABITRA KUMAR NAYAK | // | |
| | | VS | VS | 0 | |
| | | HEMAKANTA SAY, I.A.S. | | // | |
| 98 | D-CONTC/17923/2026 | GOPAL SARDAR | PABITRA KUMAR NAYAK | // | |
| | | VS | VS | 0 | |
| | | HEMAKANTA SAY, I.A.S. | | // | |
| 99 | D-CONTC/17929/2026 | RADHIKA HEMBRAM | PABITRA KUMAR NAYAK | // | |
| | | VS | VS | 0 | |
| | | HEMAKANTA SAY, I.A.S. | | // | |
| 100 | D-CONTC/17931/2026 | PRATIVA MADLI | PABITRA KUMAR NAYAK | // | |
| | | VS | VS | 0 | |
| | | HEMAKANTA SAY, I.A.S. | | // | |
| 101 | D-CONTC/17936/2026 | CHHATRAY HANSDAH | PABITRA KUMAR NAYAK | // | |
| | | VS | VS | 0 | |
| | | HEMAKANTA SAY, I.A.S. | | // | |
| 102 | D-CONTC/17940/2026 | DIPTIMAYEE PATRA | ABHISEK MOHANTY | // | |
| | | VS | VS | 0 | |

ORISSA HIGH COURT

FILING REPORT AS ON :21/04/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|-------------------------------------------------------------------------------------------------------------|-----------------------------|----------------------|--------------------------|
| 103 | D-CONTC/17944/2026 | ABHIMANYU BEHERA, E.O., PURI MUNICIPALITY, PURI KSHITIS CHANDRA MALLICK VS INDRAMANI NAYAK, I.A.S. | ADV. VS | // // 0 | |
| 104 | D-CONTC/17945/2026 | DILLIP KUMAR ROUT VS INDRAMANI NAYAK, I.A.S. | ADV. VS | // // 0 | |
| 105 | D-CONTC/17947/2026 | BAIDHAR ROUT VS N.THIRUMALA, PRINCIPAL SECY., TO GOVT., S AND ME DEPT. | ADV. VS | // // 0 | |
| 106 | D-CONTC/17952/2026 | SANGRAM KUMAR NAYAK VS HEMANT SHARMA, SECRETARY HOME DEPARTMENT | ADV VS | // // 0 | AOR20220001583C202600086 |
| 107 | D-CONTC/17953/2026 | ASHOK KUMAR SAHOO VS SHUBHA SARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT. | UMESH CHANDRA MOHANTY VS | // // 0 | AOD20250001183C202600018 |
| 108 | D-CONTC/17965/2026 | SAKTI PRASAD ACHARYA VS KIRANDEEP KAUR SAHOTA, I.A.S. | SIDHARTHA SWAIN VS | // // 0 | |
| 109 | D-CONTC/17972/2026 | NARENDRA BEHERA VS SRIKANTA KUMAR BEHERA, S.P, EOW, BBSR | SAPAN KUMAR LENKA VS | // // 0 | |
| 110 | D-CONTC/17978/2026 | MOHAMMAD ZAFIR VS AMITABH THAKUR, I.P.S. | MANAS KUMAR SWAIN VS | // // 0 | |
| 111 | D-CONTC/17983/2026 | SIKENDRA SINGH VS AMITABH THAKUR, I.P.S. | MANAS KUMAR SWAIN VS | // // 0 | |
| 112 | D-CONTC/18009/2026 | SHASHI BHUSAN MOHANTY VS SATYABRATA BEHERA, ENGINR. IN CHIEF(CIVIL), BBSR | ADV. VS | // // 0 | |
| 113 | D-CONTC/18012/2026 | RANJAN KUMAR MOHAPATRA VS ARVIND AGRAWAL, I.A.S. | JYOTI RANJAN KHUNTIA VS | // // 0 | |

ORISSA HIGH COURT

FILING REPORT AS ON :21/04/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|---------------------------------------------------------------------------------------------------------------|-------------------------|------------------------------------|--------------------------|
| 114 | D-CONTC/18013/2026 | BHAKTA CHARAN DAS VS SUDHANSU SEKHAR ROUT, EDITOR IN CHIEF AND NEWS ANCHOR, BBSR | ADV. VS | // () | |
| 115 | D-CONTC/18016/2026 | BIBEKANANDA DASH VS GAJANAN S. KALE, CHIEF EXECUTIVE OFFICER, (ELECTRICAL), NESCO, NOW TPNODL, BALASORE | ADV. VS | // () | |
| 116 | D-CONTC/18021/2026 | DILLIP KUMAR POLAI VS ANU GARG, I.A.S. | ADV. VS | // () | |
| 117 | D-CONTC/18023/2026 | RAMAKANTA MANGARAJ VS ARVIND AGARWAL, I.A.S. | ADV. VS | // () | |
| 118 | D-CONTC/18026/2026 | SWAPAN KRISHNA MANDAL VS INDRAMANI NAYAK, I.A.S. | ADV. VS | // () | |
| 119 | D-CONTC/18035/2026 | Smt Sulochana Mishra VS Ms Aswathy s IAS | Suryakanta Palai VS | // () | AOR20220004106C202600038 |
| 120 | D-CONTC/18038/2026 | LALU BEHERA VS AMITABH THAKUR, I.P.S. | MANAS KUMAR SWAIN VS | // () | |
| 121 | D-CONTC/18048/2026 | BANANI BEHERA VS PYARI MOHAN PARIDA, BRANCH MANAGER, S.B.I., BBSR | ABHAY KHANDELWAL VS | // () | |
| 122 | D-CONTC/18055/2026 | KIRAN BALA PATRA VS SATYAJIT MOHANTY, TAHASILDAR, JALESWAR | ADV. VS | // () | |
| 123 | D-CONTC/18084/2026 | SUBHASHREE DASH VS GUHA POONAM TAPAS KUMAR, I.A.S. | ADV. VS | // () | |
| 124 | D-CRLA/11773/2026 | KRUTIBAS BEHERA @ KRUTTIBAS BEHERA VS STATE OF ODISHA(VIG.) | APARESH BHOI VS | BALASORE VIGILANCE /28 /2012 () | AOR20220001814C202600012 |
| 125 | D-CRLA/11814/2026 | PRASANTA SAMAL @ BOTALA | KULDEEP MOHANTY | SIMULIA /378 /2025 | AOD20240000012C202600113 |

ORISSA HIGH COURT

FILING REPORT AS ON :21/04/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|------------------------------------------------|-------------------------|--------------------------------------|--------------------------|
| | | VS | VS | () | |
| 126 | D-CRLA/11855/2026 | STATE OF ODISHA INFORMANT CUM VICTIM | SUBHENDU KAR | // LOISINGHA(BOLANGIR) /125 /2009 | |
| | | VS | VS | () | |
| 127 | D-CRLA/11868/2026 | STATE OF ODISHA BHUBANE PUJHARI | JNYANANANDA PANDA | // KOKSARA /221 /2022 | |
| | | VS | VS | () | |
| 128 | D-CRLA/11871/2026 | STATE OF ODISHA SMRUTI RANJAN MUDULI @ LIKU | SANJIT MISHRA | // NAUGAON /213 /2024 | |
| | | VS | VS | () | |
| 129 | D-CRLA/11876/2026 | STATE OF ODISHA SARATA KUMAR PANIGRAHI | DHANANJAYA MUND | // JEYPORE VIGILANCE /3 /2021 | AOR20220001492C202600117 |
| | | VS | VS | () | |
| 130 | D-CRLMC/11760/2026 | STATE OF ODISHA(VIG.) SAMYAK MOHANTY | SRINIVAS MOHANTY | // CANTONMENT ROAD /69 /2026 | AOR20240000732C202600066 |
| | | VS | VS | () | |
| 131 | D-CRLMC/11761/2026 | STATE OF ODISHA ANATH CHARAN PANDA @ ANATHA | SATYA RANJAN MULIA | // / /0 | |
| | | VS | VS | () | |
| 132 | D-CRLMC/11771/2026 | STATE OF ODISHA SANGRAM PRASAD SINGH | SANTOSH KUMAR DASH | // DHENKANAL TOWN /322 /2022 | |
| | | VS | VS | () | |
| 133 | D-CRLMC/11796/2026 | STATE OF ODISHA G.RAMA CHANDRA | RAJENDRA KUMAR SAHU | // GANJAM PS /270 /2025 | |
| | | VS | VS | () | |
| 134 | D-CRLMC/11806/2026 | STATE OF ODISHA SAJAN NAYAK @ SAHAJAN NAYAK | RAMDAS ACHARY | // MOHANA /97 /2025 | |
| | | VS | VS | () | |
| 135 | D-CRLMC/11808/2026 | STATE OF ODISHA SUMITRA DHAL | SUKANTA KUMAR NAYAK | // / /0 | |
| | | VS | VS | () | |
| 136 | D-CRLMC/11809/2026 | STATE OF ODISHA SURESH CHANDRA MISHRA | SAPAN KUMAR LENKA | // BALIANTA P.S. /13 /2009 | |
| | | VS | VS | () | |

ORISSA HIGH COURT

FILING REPORT AS ON :21/04/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|-----------------------------------------------------------------------------------------------|-----------------------------|--------------------------|--------------------------|
| 137 | D-CRLMC/11817/2026 | STATE OF ODISHA INDIAN OVERSEAS BANK, CHIEF REGIONAL MANAGER, BSR VS KAMALAKANTA DAS | GERUBSITA KAR VS | // /0 () | |
| 138 | D-CRLMC/11823/2026 | TANKADHAR SETHI VS STATE OF ODISHA SUDAM BAG @ BAGH | JUGALA KISHORE PANDA VS | JARADA /95 /2021 () | |
| 139 | D-CRLMC/11840/2026 | STATE OF ODISHA SUDAM BAG @ BAGH VS STATE OF ODISHA HASINA BIBI | JUGALA KISHORE PANDA VS | BARGARH /170 /2025 () | |
| 140 | D-CRLMC/11844/2026 | STATE OF ODISHA HASINA BIBI VS STATE OF ODISHA KUNI BEHERA | MOHAMMED RIAZ VS | LALBAG /54 /2020 () | |
| 141 | D-CRLMC/11846/2026 | STATE OF ODISHA KUNI BEHERA VS STATE OF ODISHA BIJAY KUMAR JENA | SASMITA NANDA VS | BOUDH /131 /2025 () | |
| 142 | D-CRLMC/11848/2026 | STATE OF ODISHA BIJAY KUMAR JENA VS STATE OF ODISHA ASMAT SHAH | PRAVASH CH JENA VS | BHOGRAI /269 /2025 () | |
| 143 | D-CRLMC/11875/2026 | STATE OF ODISHA ASMAT SHAH VS ANUPAMA MISHRA | SK. ZAFARULLA VS | // /0 () | |
| 144 | D-CRLMC/11887/2026 | STATE OF ODISHA JASOBANTA KANHAR @ JASOBANTA VS STATE OF ODISHA SURESH CHHATOI | SURENDRA KUMAR BISWAL VS | // /0 () | |
| 145 | D-CRLMC/11888/2026 | STATE OF ODISHA SURESH CHHATOI VS STATE OF ODISHA TOPHAN PANDI | SAROJ KUMAR PADHI VS | DELANGA /156 /2025 () | |
| 146 | D-CRLMC/11889/2026 | STATE OF ODISHA TOPHAN PANDI VS STATE OF ODISHA BANI DAS | JITENDRA SAMANTARAY VS | KODALA /123 /2011 () | |
| 147 | D-CRLMC/11894/2026 | STATE OF ODISHA BANI DAS VS STATE OF ODISHA | AKSHAYA KUMAR BEHERA VS | // () | AOR20230000872C202600030 |

ORISSA HIGH COURT

FILING REPORT AS ON :21/04/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|---------------------|-----------------------------------------------------|-----------------------------|--------------------------------|--------------------------|
| 148 | D-CRLMP/11757/2026 | SANKAR PRADHAN VS STATE OF ODISHA | SARADA PRASAD DASH VS | / / 0 () // | |
| 149 | D-CRLMP/11804/2026 | NITYANANDA MANDAL VS STATE OF ODISHA | ARUN KUMAR BEHERA VS | BHOGRAI /102 /2026 () // | AOR20220003422C202600039 |
| 150 | D-CRLMP/11805/2026 | BASANTI PRADHAN VS STATE OF ODISHA | ARUPANANDA GOSWAMY VS | / / () // | AOD20220004458C202600026 |
| 151 | D-CRLMP/11838/2026 | SUDHANSU SEKHAR BISWAL VS STATE OF ODISHA | GOURAV DASH VS | / / 0 () // | |
| 152 | D-CRLMP/11842/2026 | BISWAJIT MOHAPATRA VS STATE OF ODISHA | NIHAL RATH VS | / / 0 () // | |
| 153 | D-CRLMP/11847/2026 | DR. PRAFULLA KUMAR CHINARA VS STATE OF ODISHA | RADHARAMAN DAS NAYAK VS | / / 0 () // | |
| 154 | D-CRLMP/11869/2026 | NIRANJAN SETHY VS SUBHADRA SETHY | BIBHUTI BHUSAN MISHRA VS | / / 0 () // | |
| 155 | D-CRLMP/11881/2026 | AFSANA BEGUM VS STATE OF ODISHA | DAMODAR PATRA VS | / / 0 () // | |
| 156 | D-CRLMP/11885/2026 | MONALISA CHOUDHURY VS STATE OF ODISHA | KASHINATH PATTANAİK VS | / / 0 () // | |
| 157 | D-CRLMP/11893/2026 | JHILLI PARIMANİK VS STATE OF ODISHA | T dhiren kumar dora VS | / / () // | AOD20220004577C202600029 |
| 158 | D-CRLREV/11774/2026 | RAJESH KUMAR DAS VS STATE OF ODISHA | AJAYA KUMAR ROUT VS | / / 0 () // | |
| 159 | D-CRLREV/11852/2026 | BINOD BIHARI DASH | JYOTIRMAYA SAHOO | KABISURYANAGAR /547 /2024 | |

ORISSA HIGH COURT

FILING REPORT AS ON :21/04/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|-------------------|----------------------|-------------------------|----------------------|-------------|
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 160 | D-FAO/17875/2026 | RUBYRANI DEY | SUDHANSHU SEKHAR PRATAP | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 161 | D-FAO/17884/2026 | BISHWARANJAN GHOSH | SUDHANSHU SEKHAR PRATAP | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 162 | D-FAO/17893/2026 | HEMANTA KUMAR LENKA | SUDHANSHU SEKHAR PRATAP | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 163 | D-FAO/17896/2026 | SUSIL KUAMR BISWAL | SUDHANSHU SEKHAR PRATAP | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 164 | D-FAO/17898/2026 | SNIGDHARANI NAYAK | SUDHANSHU SEKHAR PRATAP | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 165 | D-FAO/17902/2026 | SIBA SUNDAR DAS | SUDHANSHU SEKHAR PRATAP | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 166 | D-FAO/17907/2026 | SAHADEB NAIK | SUDHANSHU SEKHAR PRATAP | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 167 | D-FAO/17913/2026 | DILLIP KUMAR SAHU | SUDHANSHU SEKHAR PRATAP | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 168 | D-FAO/17918/2026 | DHANJAYA SAHU | SUDHANSHU SEKHAR PRATAP | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 169 | D-FAO/17922/2026 | SUJATA PATNAIK | SUDHANSHU SEKHAR PRATAP | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 170 | D-FAO/17925/2026 | RADHANATH MOHANTY | MAMATA MISHRA | // | |
| | | VS | VS | 0 | |

ORISSA HIGH COURT

FILING REPORT AS ON :21/04/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|-------------------|---------------------------------------------------------|------------------------------------------|----------------------|-------------|
| | | JEMA PATRA | | // | |
| 171 | D-FAO/17987/2026 | M.C., OF MADHU MAHESWAR BUDHIA HIGH SCHOOL, KAMARUPA | SUKAMBAR PATTNAIK | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 172 | D-FAO/17996/2026 | M.C., OF PANCHAYAT HIGH SCHOOL, NIMNA | SUJIT KUMAR PATTNAIK | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 173 | D-FAO/18050/2026 | GURUBARI SAHU | SANGRAM JENA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 174 | D-FAO/18051/2026 | FANIBHUSAN @ FANIBAHUSAN DAS | SANGRAM JENA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 175 | D-FAO/18057/2026 | DR. KAUSALYA KUMARI NAYAK | SANGRAM JENA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 176 | D-FAO/18058/2026 | JUGAL KISHORE MANDAL | SANGRAM JENA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 177 | D-FAO/18062/2026 | M.C. OF BALUKESWAR DEV HIGH SCHOOL, PIRIJIPURA | MAHENDRA KUMAR SAHOO | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 178 | D-FAO/18064/2026 | M.C. OF PANCHAYAT HIGH SCHOOL, KUSUMI, MAYAPUR | MAHENDRA KUMAR SAHOO | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 179 | D-FAO/18067/2026 | M.C. OF SAKHI KANAKA MANJARI GIRLS HIGH SCHOOL, MANJARI | MAHENDRA KUMAR SAHOO | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 180 | D-LAA/18042/2026 | GENERAL MANAGER, E.C. RAILWAY, BHUBANESWAR | ABHUTI BHUSAN MISHRA (SR. PANEL COUNSEL) | // | |
| | | VS | VS | 0 | |
| | | RABINARAYAN SAHOO | | // | |
| 181 | D-MACA/17943/2026 | HEMANTA KUMAR PATRI | KAPILA CHARAN NAYAK | // | |
| | | VS | VS | 0 | |
| | | MINAKETAN RAY | | // | |

ORISSA HIGH COURT

FILING REPORT AS ON :21/04/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|---------------------|------------------------------------------------------------------------------------------------|--------------------------------|----------------------------------|-------------|
| 182 | D-MACA/17946/2026 | NASIM KHAN VS SAROJ KUMAR RAY | KAPILA CHARAN NAYAK VS | // 0 // | |
| 183 | D-MACA/18014/2026 | GOPAL CHANDRA NATH VS MONALISHA PANDA | DIPTI MOHAPATRA VS | // 0 // | |
| 184 | D-MATA/17888/2026 | NABANEET PRADHAN VS SOUMYASHREE BEHERA | DEBASHISH KUMAR PANDA VS | // 0 // | |
| 185 | D-MATA/17988/2026 | SASMITA SAMAL VS SANTOSH KUMAR DAS | SIDDHARTH GOUTAM DAS VS | // 0 // | |
| 186 | D-RVWPET/17837/2026 | GAYATRI DAS VS STATE OF ODISHA | DR. JITENDRA KUMAR LENKA VS | // 0 // | |
| 187 | D-SAO/17974/2026 | MRUTYUNJAY MOHANTY VS BHABANI SHANKAR MOHANTY | GOURI MOHAN RATH VS | // 0 // | |
| 188 | D-TRPCRL/11815/2026 | KRISHNA MODI VS STATE OF ODISHA | BIDYADHAR MANSING VS | JATNI P.S. /507 /2025 0 // | |
| 189 | D-WA/17826/2026 | REGIONAL DIRECTOR, CBSE, BHUBANESWAR VS BISWAJIT THAKUR | TARANANDA PATTANAYAK VS | // 0 // | |
| 190 | D-WA/17828/2026 | REGIONAL DIRECTOR, CENTRAL BOARD OF SECONDARY EDUCATION, BHUBANESWAR VS OMKRISH MISHRA | TARANANDA PATTANAYAK VS | // 0 // | |
| 191 | D-WA/17831/2026 | REGIONAL DIRECTOR, CENTRAL BOARD OF SECONDARY EDUCATION, BHUBANESWAR VS MOHIT KUMAR SAHU | TARANANDA PATTANAYAK VS | // 0 // | |
| 192 | D-WA/17838/2026 | REGIONAL DIRECTOR, CBSE, BHUBANESWAR VS SATYASWARUP PUROHIT | TARANANDA PATTANAYAK VS | // 0 // | |
| 193 | D-WA/17841/2026 | REGIONAL DIRECTOR, CBSE, BHUBANESWAR | TARANANDA PATTANAYAK | // | |

ORISSA HIGH COURT

FILING REPORT AS ON :21/04/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|-----------------------------------------------------------------------------------------|----------------------------|----------------------|--------------------------|
| | | VS | VS | () | |
| 194 | D-WA/17954/2026 | SOURAV PRADHAN STATE OF ODISHA | SAROJ KUMAR JEE,A.G.A | // | LOD20240000200C202600136 |
| | | VS | VS | () | |
| 195 | D-WA/17955/2026 | RAJANIKANTA PATEL STATE OF ODISHA | PRABIR KUMAR RAY,A.G.A | // | LOD20240000172C202600140 |
| | | VS | VS | () | |
| 196 | D-WA/17956/2026 | SHANTI MANJARI DEI STATE OF ODISHA | SUMAN PATTANAYAK,A.G.A | // | LOD20240000200C202600135 |
| | | VS | VS | () | |
| 197 | D-WA/17957/2026 | MATHURA MOHAN PRADHAN COMMISSIONER CUM SECRETARY OF HIGHER EDUCATION,ODISHA | GONDDO | // | LOD20240000172C202600141 |
| | | VS | VS | () | |
| 198 | D-WA/17958/2026 | DR TAPAN KUMAR JENA PRINCIPAL SECRETARY OF SCHOOL AND MASS EDUCATION,GENERAL | MOYON | // | LOD20240000194C202600141 |
| | | VS | VS | () | |
| 199 | D-WA/18040/2026 | PADMA LOCHAN NAIK ODISHA HYDRO POWER CORPORATION LTD | Diptanshu Nanda | // | AOD20240000891C202600003 |
| | | VS | VS | () | |
| 200 | D-WA/18085/2026 | GOLAK CHANDRA SWAIN SUJATA ANJALI MALLICK | AMIYA KUMAR MOHANTY | // | |
| | | VS | VS | () | |
| 201 | D-WA/18087/2026 | DEBASIS MALLICK REGIONAL DIRECTOR, CENTRAL BOARD OF SECONDARY EDUCATION, BHUBANESWAR | DARANEUA PANDA,BHUBANESWAR | // | |
| | | VS | VS | () | |
| 202 | D-WP(C)/17808/2026 | PREETI SNIGDHA PRIYADARSINI MEHER PRAFULLA BEHERA | JAGANNATH BHUYAN | // | |
| | | VS | VS | () | |
| 203 | D-WP(C)/17811/2026 | STATE OF ODISHA SANJAY KESHARI MOHAPATRA | NIRANJAN PANDA | // | |
| | | VS | VS | () | |
| 204 | D-WP(C)/17812/2026 | STATE OF ODISHA CHAMPA @ MONA NAIK | PRADEEP KUMAR MISHRA | // | |
| | | VS | VS | () | |

ORISSA HIGH COURT

FILING REPORT AS ON :21/04/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|----------------------------------------|------------------------------------------------------------------|------------------------------|----------------------|-------------|
| 205 | D-WP(C)/17814/2026 | BISHNUPRIYA BEHERA GOPABANDHU BEHERA VS STATE OF ODISHA | CHITTA RANJAN PATTNAIK VS | // // 0 // | |
| 206 | D-WP(C)/17815/2026 | ASHOK KUMAR MOHANTY VS STATE OF ODISHA | BAMADEV BARAL VS | // 0 // | |
| 207 | D-WP(C)/17816/2026 | LAXMI PRIYA MOHNATY @ SAMANTA VS CHINMAYA KUMAR SAMANTA | CHITTA RANJAN PATTNAIK VS | // 0 // | |
| 208 | D-WP(C)/17817/2026 | CHANDAN KUMAR SAHOO VS STATE OF ODISHA | SANJAY KUMAR BEHERA VS | // 0 // | |
| 209 | D-WP(C)/17818/2026 | CHHITA RANJAN MOHAPATRA VS STATE OF ODISHA | BAMADEV BARAL VS | // 0 // | |
| 210 | D-WP(C)/17819/2026 | RAMACHANDRA BIHARI VS STATE OF ODISHA | BAMADEV BARAL VS | // 0 // | |
| 211 | D-WP(C)/17820/2026 WP(C)/12087/2026 | MUKESH BHOI VS STATE OF ODISHA | DIPTI RANJAN BHOKTA VS | // 0 // | |
| 212 | D-WP(C)/17821/2026 WP(C)/12088/2026 | MUKESH BHOI VS STATE OF ODISHA | DIPTI RANJAN BHOKTA VS | // 0 // | |
| 213 | D-WP(C)/17822/2026 | KABIBAR PRADHAN VS STATE OF ODISHA | PRABHAT KUMAR DASH VS | // 0 // | |
| 214 | D-WP(C)/17824/2026 | MAMATA NAYAK VS STATE OF ODISHA | RABINARAYAN NAYAK VS | // 0 // | |
| 215 | D-WP(C)/17825/2026 | PRATYUSH KANHAR @ DIPUN VS UNION OF INDIA | CHITTA RANJAN LENKA VS | // 0 // | |

ORISSA HIGH COURT

FILING REPORT AS ON :21/04/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|----------------------------------------|--------------------------------------------------------------------------------------------------|------------------------------|----------------------|--------------------------|
| 216 | D-WP(C)/17827/2026 | SHASI PATRA TANDI VS STATE OF ODISHA | DEEPAK RANJAN SUNDARAY VS | // 0 // | |
| 217 | D-WP(C)/17829/2026 | PRASANNA NAIK VS STATE OF ODISHA | RASHMI KANTA ACHARYA VS | // 0 // | |
| 218 | D-WP(C)/17830/2026 | SWARNALATA SAHU VS STATE OF ODISHA | BIRAJA PRASANNA DAS VS | // 0 // | |
| 219 | D-WP(C)/17832/2026 WP(C)/12126/2026 | GOVERNING BODY OF INDRAVATI PROJECT HIGH SCHOOL, KUMSICHOLINA BARANGPUR VS STATE OF ODISHA | BIRAJA PRASANNA DAS VS | // 0 // | AOD20240000480C202600001 |
| 220 | D-WP(C)/17833/2026 | SARAT KUMAR BEHERA VS STATE OF ODISHA | MANAS PATI VS | // 0 // | AOR20220001535C202600094 |
| 221 | D-WP(C)/17834/2026 | DAITARI SAHU VS STATE OF ODISHA | BIRAJA PRASANNA DAS VS | // 0 // | |
| 222 | D-WP(C)/17835/2026 | SANDHYA RANI SAHU VS STATE OF ODISHA | BIRAJA PRASANNA DAS VS | // 0 // | |
| 223 | D-WP(C)/17836/2026 | ANIRUDHA POTHAL VS TAHASILDAR, RASULPUR | KUMARBAR NAYAK VS | // 0 // | AOR20220003697C202600008 |
| 224 | D-WP(C)/17839/2026 | SANTOSH TRILOCHAN DESULU @ D.SANTOSH VS STATE OF ODISHA | BIRAJA PRASANNA DAS VS | // 0 // | |
| 225 | D-WP(C)/17840/2026 | SHIBASHIS SAHU VS STATE OF ODISHA | BIRAJA PRASANNA DAS VS | // 0 // | |
| 226 | D-WP(C)/17842/2026 | JOHAN PACHILA SINGH VS STATE OF ODISHA | BIBHUTI BHUSAN MISHRA VS | // 0 // | |
| 227 | D-WP(C)/17843/2026 | RAJ KUMARI SAHU | BIRAJA PRASANNA DAS | // | |

ORISSA HIGH COURT

FILING REPORT AS ON :21/04/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|---------------------------------------|-------------------------|----------------------|-------------|
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 228 | D-WP(C)/17844/2026 | SARADA ROUTRAY | BIRAJA PRASANNA DAS | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 229 | D-WP(C)/17846/2026 | SARIPUTTA MISHRA | PARSURAM MOHAPATRA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 230 | D-WP(C)/17847/2026 | KHIROD KUMAR MOHANTY | GYANESWAR SATPATHY | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 231 | D-WP(C)/17849/2026 | DR. SANCHITA PATRA | SAROJ KUMAR PADHY | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 232 | D-WP(C)/17857/2026 | DHANESWAR BEHERA | KRUSHNA CHANDRA DASH | // | |
| | | VS | VS | 0 | |
| | | REGIONAL TRANSPORT OFFICER, CUTTACK | | // | |
| 233 | D-WP(C)/17858/2026 | DR.SIBASANKAR DALAI | ARUN KUMAR DAS | // | |
| | | VS | VS | 0 | |
| | | UNION OF INDIA | | // | |
| 234 | D-WP(C)/17859/2026 | DEEPAK KUMAR MAHARANA | ARUN KUMAR DAS | // | |
| | | VS | VS | 0 | |
| | | UNION OF INDIA | | // | |
| 235 | D-WP(C)/17861/2026 | KAMAL BEHERA | KRUSHNA CHANDRA DASH | // | |
| | | VS | VS | 0 | |
| | | REGIONAL TRANSPORT OFFICER, DHENKANAL | | // | |
| 236 | D-WP(C)/17862/2026 | PARMANAND AGARWAL | DIPTI RANJAN BHOKTA | // | |
| | WP(C)/12143/2026 | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 237 | D-WP(C)/17864/2026 | INDERJIT YADAV | DIPTI RANJAN BHOKTA | // | |
| | WP(C)/12138/2026 | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 238 | D-WP(C)/17865/2026 | MANAS RANJAN NAYAK | BISWAMBAR MOHANTY | // | |
| | | VS | VS | 0 | |

ORISSA HIGH COURT

FILING REPORT AS ON :21/04/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|----------------------------------------|-------------------------------------------------------------------------------------|--------------------------------|----------------------|--------------------------|
| 239 | D-WP(C)/17866/2026 | STATE OF ODISHA SABITRI MURMU VS | PRAFULLA CHANDRA ACHARYA VS | // // 0 | |
| 240 | D-WP(C)/17868/2026 WP(C)/12134/2026 | SUB- COLLECTOR, BARIPADA CUM CHAIRMAN RMC, BETNOTI INDERJIT YADAV VS | DIPTI RANJAN BHOKTA VS | // // 0 | |
| 241 | D-WP(C)/17869/2026 | STATE OF ODISHA APARNA SETHI VS | DEEPAK KUMAR MOHAPATRA VS | // // 0 | |
| 242 | D-WP(C)/17870/2026 | STATE OF ODISHA VIKRAMDEV SARKAR VS | DIPTI RANJAN BHOKTA VS | // // 0 | |
| 243 | D-WP(C)/17871/2026 | STATE OF ODISHA RAMAMANI SAHOO @ PRUSTY VS | DEEPAK KUMAR MOHAPATRA VS | // // 0 | |
| 244 | D-WP(C)/17873/2026 | STATE OF ODISHA INDUMATI PRADHAN VS | DEEPAK KUMAR MOHAPATRA VS | // // 0 | |
| 245 | D-WP(C)/17876/2026 | STATE OF ODISHA JAYANTA JENA VS | DEEPAK KUMAR MOHAPATRA VS | // // 0 | |
| 246 | D-WP(C)/17877/2026 | STATE OF ODISHA SANTANU KUMAR BEHERA VS | DEEPAK KUMAR PANI VS | // // 0 | AOR20220001490C202600006 |
| 247 | D-WP(C)/17878/2026 | STATE OF ODISHA SUNIL KUMAR KAPARDAR VS | SANDHYARANI PANI VS | // // 0 | AOR20230000010C202600061 |
| 248 | D-WP(C)/17879/2026 | STATE OF ODISHA M/S PRUTHWIRAJ MISHRA VS | KAJAL SAHOO VS | // // 0 | AOR20220001613C202600052 |
| 249 | D-WP(C)/17881/2026 | STATE TAX OFFICER, DHENKANAL, CIRCLE JANMAJOY NAIK VS BAR COUNCIL OF INDIA | SUMIT KUMAR MOHANTY VS | // // 0 // | AOR20220003068C202600012 |

ORISSA HIGH COURT

FILING REPORT AS ON :21/04/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|----------------------------------------|------------------------------------------------------|--------------------------|----------------------|--------------------------|
| 250 | D-WP(C)/17882/2026 | RAJALAXMI SWAIN VS STATE OF ODISHA | BIPIN KUMAR NAYAK VS | // 0 // | |
| 251 | D-WP(C)/17883/2026 | MINA KETAN PASAYAT VS STATE OF ODISHA | SANDHYARANI PANI VS | // 0 // | AOR20230000010C202600060 |
| 252 | D-WP(C)/17885/2026 | JAGDISH PRASAD MISHRA VS STATE OF ODISHA | SANDHYARANI PANI VS | // 0 // | AOR20230000010C202600059 |
| 253 | D-WP(C)/17886/2026 WP(C)/12156/2026 | SADANANDA BEHERA VS STATE OF ODISHA | OM SWARUP VS | // 0 // | |
| 254 | D-WP(C)/17887/2026 WP(C)/12154/2026 | RAMESH BADHIA VS STATE OF ODISHA | OM SWARUP VS | // 0 // | |
| 255 | D-WP(C)/17890/2026 | SANGRAM SINGH VS STATE OF ODISHA | SAILAZA NANDAN DAS VS | // 0 // | |
| 256 | D-WP(C)/17892/2026 WP(C)/12152/2026 | SARBESWAR BEHERA VS STATE OF ODISHA | OM SWARUP VS | // 0 // | |
| 257 | D-WP(C)/17894/2026 WP(C)/12153/2026 | KALU BEHERA VS STATE OF ODISHA | OM SWARUP VS | // 0 // | |
| 258 | D-WP(C)/17895/2026 WP(C)/12144/2026 | CHOUDHURY RAMESH CHANDRA KAR VS UNION OF INDIA | SIMSON JENA VS | // 0 // | |
| 259 | D-WP(C)/17899/2026 | SABITA MOHAPATRA VS STATE OF ODISHA | PITAMBAR PANDA VS | // 0 // | |
| 260 | D-WP(C)/17901/2026 | SUKANTA ROUT VS STATE OF ODISHA | RANJIT MOHANTY VS | // 0 // | |
| 261 | D-WP(C)/17904/2026 | M/S K.R.MOTORS, KENDRAPARA | BHAWANI SANKAR PANIGRAHI | // | |

ORISSA HIGH COURT**FILING REPORT AS ON :21/04/2026**

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|----------------------------------------------------------------------------------------|-----------------------------------|----------------------|-------------|
| 262 | D-WP(C)/17909/2026 | VS INDIAN OVERSEAS BANK, JAJPUR BINAPANI MOHANTY | VS DURGESH NARAYAN RATH | 0 // | // |
| 263 | D-WP(C)/17910/2026 | VS STATE OF ODISHA PRAKASH KUMAR PATNAIK | VS DURGESH NARAYAN RATH | 0 // | // |
| 264 | D-WP(C)/17912/2026 | VS STATE OF ODISHA JANARDAN BARIK | VS BICHITRA NARAYANA SATAPATHY | 0 // | // |
| 265 | D-WP(C)/17916/2026 | VS STATE OF ODISHA PAYAL MOHAPATRA | VS DURGESH NARAYAN RATH | 0 // | // |
| 266 | D-WP(C)/17917/2026 | VS STATE OF ODISHA DIPTI REKHA MISHRA | VS BISWAJIT NAYAK | 0 // | // |
| 267 | D-WP(C)/17920/2026 | VS NATIONAL HIGHWAYS AUTHORITY OF INDIA, BHUBANESWAR TELEMATIC SERVICES, KHORDHA | VS SATYA RANJAN BEHERA | 0 // | // |
| 268 | D-WP(C)/17921/2026 | VS ASSISTANT COMMISSIONER OF STATE TAX, BHUBANESWAR BIPIN BIHARI KALLO | VS ANUP UDAYA SENAPATI | 0 // | // |
| 269 | D-WP(C)/17924/2026 | VS STATE OF ODISHA SUNIL KUMAR SAHU | VS ANUP UDAYA SENAPATI | 0 // | // |
| 270 | D-WP(C)/17926/2026 | VS STATE OF ODISHA SHYAMA RANI MAHAPATRA @ MOHAPATRA | VS BHOJARAJ SETH | 0 // | // |
| 271 | D-WP(C)/17927/2026 | VS STATE OF ODISHA BENUDHAR PARIDA | VS SURESH KUMAR CHOUDHURY | 0 // | // |
| 272 | D-WP(C)/17928/2026 | VS DADHIBAMAN DEB RASHMITA SAHU | VS NIHAL RATH | 0 // | // |
| | | VS | VS | 0 | |

ORISSA HIGH COURT

FILING REPORT AS ON :21/04/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|--------------------------------------------------------------------------------------------|---------------------------------|----------------------|--------------------------|
| 273 | D-WP(C)/17930/2026 | STATE OF ODISHA SANTOSINI SAHU VS | ANUP UDAYA SENAPATI VS | // // 0 | |
| 274 | D-WP(C)/17932/2026 | STATE OF ODISHA TANKADHAR DEHURY VS | ANUP UDAYA SENAPATI VS | // // 0 | |
| 275 | D-WP(C)/17933/2026 | STATE OF ODISHA RASMI NAYAK VS | NIHAL RATH VS | // // 0 | |
| 276 | D-WP(C)/17934/2026 | STATE OF ODISHA AKHAYA KUMAR MOHAPATRA VS | DIGAMBARA MISHRA VS | // // 0 | |
| 277 | D-WP(C)/17935/2026 | STATE OF ODISHA SAMIR KUMAR JENA VS | ANUP UDAYA SENAPATI VS | // // 0 | |
| 278 | D-WP(C)/17937/2026 | STATE OF ODISHA RADHAKRISHNA PRDHAN VS | ANUP UDAYA SENAPATI VS | // // 0 | |
| 279 | D-WP(C)/17938/2026 | STATE OF ODISHA RABINDRA KUMAR DEY VS | AMIT KUMAR BARIK VS | // // 0 | |
| 280 | D-WP(C)/17939/2026 | STATE OF ODISHA HIMANSU SEKHAR NAYAK VS | ARUN KUMAR PATRA VS | // // 0 | AOD20240000516C202600015 |
| 281 | D-WP(C)/17941/2026 | STATE OF ODISHA SHEETAL NAYAK VS | DIPTIREKHA NANDA VS | // // 0 | AOD20250001127C202600013 |
| 282 | D-WP(C)/17948/2026 | STATE OF ODISHA HARISH CHANDRA SENA VS | JITENDRA KUMAR MISHRA (2) VS | // // 0 | |
| 283 | D-WP(C)/17949/2026 | CHIEF EXECUTIVE OFFICER, BALASORE COOPERATIVE BANK, LTD.,BALASORE NIRANJAN BEHERA VS | RAJJEET ROY VS | // // 0 | AOR20220001462C202600040 |
| | | STATE OF ODISHA | | // | |

ORISSA HIGH COURT**FILING REPORT AS ON :21/04/2026**

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----------|----------------------------------------|---------------------------------------------------------------------------------------------|--------------------------------|-----------------------------|--------------------------|
| 284 | D-WP(C)/17950/2026 | KANHU CHARAN DAS VS STATE OF ODISHA | RANJIT MOHANTY VS | // 0 // | AOD20240000639C202600009 |
| 285 | D-WP(C)/17959/2026 WP(C)/12165/2026 | SURESH KUMAR MAJHI VS STATE OF ODISHA | PRAMODA KUMAR DASH VS | // 0 // | |
| 286 | D-WP(C)/17960/2026 | JITEN KUMAR PRADHAN VS THE MANAGEMENT OF M/S.RITA JEWELLERS, KHURDA | BAMADEV BARAL VS | // 0 // | |
| 287 | D-WP(C)/17961/2026 | BABUNI CHARAN DAS VS STATE OF ODISHA | BHUBANESWAR DASH VS | // 0 // | |
| 288 | D-WP(C)/17962/2026 | RANJAN KUMAR SINGH VS STATE OF ODISHA | RANJIT MOHANTY VS | // 0 // | AOD20240000639C202600010 |
| 289 | D-WP(C)/17963/2026 | SIBARAM MALLIA VS STATE OF ODISHA | ALOK KUMAR PANDA VS | // 0 // | AOD20240000536C202600026 |
| 290 | D-WP(C)/17964/2026 | PRABHU CHARAN MOHANTY VS GUGGILAPU SRINIBAS PATNAIK | SOURAV SUMAN BHUYAN VS | // 0 // | |
| 291 | D-WP(C)/17966/2026 | NABIN CHANDRA MOHANTA VS STATE OF ODISHA | NIRANJAN LENKA VS | // 0 // | |
| 292 | D-WP(C)/17967/2026 | PRAMOD KUMAR BALLARSINGH VS SUPERINTENDENT, CGST AND CENTRAL EXCISE, BHUBANESWAR-II | DAITARI BEHERA VS | // 0 // | |
| 293 | D-WP(C)/17968/2026 | PRASANT KUMAR PRADHAN VS THE CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR | ANUP NARAYAN MOHANTY VS | // 0 // | |
| 294 | D-WP(C)/17969/2026 | CHITARANJAN MOHAPATRA VS STATE OF ODISHA | BAMADEV BARAL VS | // 0 // | |
| 295 | D-WP(C)/17971/2026 | THINK ROOF INFRA PVT.LTD., BHUBANESWAR | BUDHIRAM DAS | // | |

ORISSA HIGH COURT

FILING REPORT AS ON :21/04/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|------------------------------------------------------------------|-------------------------|----------------------|-------------|
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 296 | D-WP(C)/17973/2026 | M/S.SAI METALIKS INDIA PRIVATE LTD.,BHUBANESWAR | SARARI BEHERA | // | |
| | | VS | VS | 0 | |
| | | STATE TAX OFFICER, CT AND GST BHUBANESWAR-II CIRCLE, BHUBANESWAR | | // | |
| 297 | D-WP(C)/17975/2026 | GOURIBALA NAYAK | GOUTAM KUMAR ROUTRAY | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 298 | D-WP(C)/17976/2026 | M/S.SONTHALIA FOOD PRODUCTS PVT.LTD, MANCHESWAR | HRANJAN MAHAPATRA | // | |
| | | VS | VS | 0 | |
| | | ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., BHUBANESWAR | | // | |
| 299 | D-WP(C)/17977/2026 | TAPASWINI BEHERA | BHUBANESWAR DASH | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 300 | D-WP(C)/17979/2026 | M/S TARAKESWAR TEXTILE, GANJAM | PADMALAYA MOHAPATRA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 301 | D-WP(C)/17980/2026 | MEGHU MUNDA | KOUSIK ANANDA GURU | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 302 | D-WP(C)/17981/2026 | M/S.MEDILLOYD MEDICAMENT PVT.LTD.,CUTTACK | SAUMYA RANJAN MISHRA | // | |
| | | VS | VS | 0 | |
| | | THE DISTRICT MAGISTRATE, CUTTACK | | // | |
| 303 | D-WP(C)/17982/2026 | M/S MALLESWAR SALES ARNNAPURNA NAGAR, BERHAMPUR | RAMKUNYA MOHAPATRA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 304 | D-WP(C)/17984/2026 | DAMBARU DHAR MAHANTA | TUSAR KANTA MAHANTA | // | |
| | | VS | VS | 0 | |
| | | THE DISTRICT COLLECTOR AND MAGISTRATE, KEONJHAR | | // | |
| 305 | D-WP(C)/17985/2026 | EKO IMAGINE INSTITUTE, CUTTACK | LAMBIT SENAPATI | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 306 | D-WP(C)/17986/2026 | BAPINI @ BAPINA DEHURY | PRAJIT KUMAR PRADHAN | // | |
| | | VS | VS | 0 | |

ORISSA HIGH COURT

FILING REPORT AS ON :21/04/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|----------------------------------------|-------------------------------------------------------------------|------------------------------|----------------------|-------------|
| 307 | D-WP(C)/17989/2026 | STATE OF ODISHA M/S PAREMON CHEMICALS PVT. LTD. VS | SOURAV SUMAN BHUYAN VS | // // 0 | |
| 308 | D-WP(C)/17990/2026 | STATE OF ODISHA M/S REVATHI GARMENTS GIRI MARKET, GANJAM VS | PADMALAYA MOHAPATRA VS | // // 0 | |
| 309 | D-WP(C)/17991/2026 | STATE OF ODISHA SITARAM PATRA VS | RAMANATH ACHARYA VS | // // 0 | |
| 310 | D-WP(C)/17992/2026 WP(C)/12159/2026 | THE SUB COLLECTOR, BALESORE AKHIL KUMAR HOTA VS | DR.BINODA KUMAR MISHRA VS | // // 0 | |
| 311 | D-WP(C)/17993/2026 | STATE OF ODISHA CHINMAYEE PANDA VS | ALOK KUMAR MOHAPATRA VS | // // 0 | |
| 312 | D-WP(C)/17994/2026 | STATE OF ODISHA RAM YADAV VS | RABI NARAYAN BEHERA VS | // // 0 | |
| 313 | D-WP(C)/17995/2026 | STATE OF ODISHA MINATI ACHARAYA VS | BADRINARAYAN PANDA VS | // // 0 | |
| 314 | D-WP(C)/17997/2026 | STATE OF ODISHA KITA MUNDA VS | SUSANT KUMAR MOHANTY VS | // // 0 | |
| 315 | D-WP(C)/17998/2026 | TRITIYA MUNDA BAISHNAB CHARAN SWAIN VS | DEEPAK NARENDRA VS | // // 0 | |
| 316 | D-WP(C)/17999/2026 | STATE OF ODISHA RINA MISHRA VS | SAROJ KUMAR PADHY VS | // // 0 | |
| 317 | D-WP(C)/18000/2026 | STATE OF ODISHA GITARANI SINGH VS | SUVASHISH PATTANAIAK VS | // // 0 | |
| | | STATE OF ODISHA | | // | |

ORISSA HIGH COURT

FILING REPORT AS ON :21/04/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|----------------------------------------------------------------------------------------------------------|------------------------------|----------------------|--------------------------|
| 318 | D-WP(C)/18001/2026 | BPN INFRASTRUCTURE PVT LTD VS STATE OF ODISHA | SOUBHAGYA SWAIN VS | // () | AOR20220001296C202600073 |
| 319 | D-WP(C)/18002/2026 | SANGHAMITRA MOHANTY VS STATE OF ODISHA | PRABODHA CHANDRA NAYAK VS | // () | AOR20220001657C202600052 |
| 320 | D-WP(C)/18003/2026 | SOURAV PRAKASH SHIT VS STATE OF ODISHA | HARAPRASAD PANDA VS | // () | |
| 321 | D-WP(C)/18004/2026 | SANGHAMITRA MOHANTY VS STATE OF ODISHA | PRABODHA CHANDRA NAYAK VS | // () | AOR20220001657C202600053 |
| 322 | D-WP(C)/18005/2026 | JEETESH RANJAN BEHERA VS STATE OF ODISHA | SUVASHISH PATTANAİK VS | // () | |
| 323 | D-WP(C)/18006/2026 | MANJUSHREE MISHRA VS STATE OF ODISHA | SHASHI BHUSAN JENA VS | // () | |
| 324 | D-WP(C)/18008/2026 | PRAFULLA KUMAR SWAIN VS THE ADDITIONAL COMMISSIONER, ADDITIONAL REVISION COURT NO.1, BHUBANESWAR// | SUVASHISH PATTANAİK VS | // () | |
| 325 | D-WP(C)/18010/2026 | JEETESH RANJAN BEHERA VS STATE OF ODISHA | SUVASHISH PATTANAİK VS | // () | |
| 326 | D-WP(C)/18011/2026 | SIPRA GHOSH VS STATE OF ODISHA | SHASHI BHUSAN JENA VS | // () | |
| 327 | D-WP(C)/18015/2026 | MAA CHAMPESWARI WSHG VS STATE OF ODISHA | RUDRA NARAYAN PARIJA VS | // () | |
| 328 | D-WP(C)/18017/2026 | KANTILATA PARIDA VS STATE OF ODISHA | AKSHAYA KUMAR PANDEY VS | // () | |
| 329 | D-WP(C)/18018/2026 | SANGHAMITRA MOHANTY | PRABODHA CHANDRA NAYAK | // | AOR20220001657C202600054 |

ORISSA HIGH COURT

FILING REPORT AS ON :21/04/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|-------------------------------|-------------------------|----------------------|--------------------------|
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 330 | D-WP(C)/18019/2026 | SUBHA SANTOSH ROUT | ASHOK KUMAR ROUT | // | AOD20220003081C202600019 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 331 | D-WP(C)/18020/2026 | MAA WOMEN SELF HELP GROUP | RUDRA NARAYAN PARIJA | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 332 | D-WP(C)/18022/2026 | SHANTANU KUMAR SAHOO | GOURI MOHAN RATH | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 333 | D-WP(C)/18024/2026 | RESHMA RANI SAHOO | BIPLABA P.B. BAHALI | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 334 | D-WP(C)/18025/2026 | AKSHAYA KUMAR BEHERA | RUDRA NARAYAN PARIJA | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 335 | D-WP(C)/18027/2026 | SANTANU KUMAR PANDA | DURGESH NARAYAN RATH | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 336 | D-WP(C)/18028/2026 | JIMUTA BAHAN ROUT | PRADEEP KUMAR DAS | // | AOR20220003390C202600013 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 337 | D-WP(C)/18029/2026 | KSHYAMAKAR MAJHI | PRADEEP KUMAR DAS | // | AOR20220003390C202600014 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 338 | D-WP(C)/18030/2026 | MAA LAXMI WSHG, JAGATSINGHPUR | RUDRA NARAYAN PARIJA | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 339 | D-WP(C)/18031/2026 | STEEL AUTHORITY OF INDIA | RUPESH KUMAR KANUNGO | // | AOD20240000891C202600002 |
| | | VS | VS | () | |
| | | SAROJ KANTA BEHERA | | // | |
| 340 | D-WP(C)/18032/2026 | BIDYADHAR BARIK | DURGESH NARAYAN RATH | // | |
| | | VS | VS | () | |

ORISSA HIGH COURT

FILING REPORT AS ON :21/04/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|--------------------------------------------------------------|----------------------------|----------------------|-------------|
| 341 | D-WP(C)/18034/2026 | STATE OF ODISHA PRITI RANJAN BEHERA VS | RUDRA NARAYAN PARIJA VS | // // 0 | |
| 342 | D-WP(C)/18037/2026 | STATE OF ODISHA ITISHREE NAYAK VS | DURGESH NARAYAN RATH VS | // // 0 | |
| 343 | D-WP(C)/18041/2026 | STATE OF ODISHA JUDHISTIR PRADHAN VS | AKSHAYA KUMAR SAHOO VS | // // 0 | |
| 344 | D-WP(C)/18043/2026 | STATE OF ODISHA RABINDRA NATH KHUNTIA VS | MANORANJAN SAHOO VS | // // 0 | |
| 345 | D-WP(C)/18044/2026 | BRANCH MANAGER, UNION BANK OF INDIA GOURANGA BADHEI VS | TANMAY MISHRA VS | // // 0 | |
| 346 | D-WP(C)/18045/2026 | STATE OF ODISHA REETA MOHANTY VS | DURGESH NARAYAN RATH VS | // // 0 | |
| 347 | D-WP(C)/18046/2026 | STATE OF ODISHA RAMA CHANDRA DAS VS | SK. ZAFARULLA VS | // // 0 | |
| 348 | D-WP(C)/18047/2026 | STATE OF ODISHA CHANDRA MOHAN ROURAY VS | TUKUNA KUMAR MISHRA VS | // // 0 | |
| 349 | D-WP(C)/18049/2026 | STATE OF ODISHA SAGARIKA MOHANTY VS | BHABANI PRASAD SAMAL VS | // // 0 | |
| 350 | D-WP(C)/18052/2026 | UPENDRA MOHANTY PABITRA KUMAR PRADHAN VS | SASWATI MOHAPATRA VS | // // 0 | |
| 351 | D-WP(C)/18053/2026 | STATE OF ODISHA PUSPALATA SA VS | AMIYA KUMAR BEHERA VS | // // 0 | |
| | | MAHANADI COALFIELDS LIMITED | | // | |

ORISSA HIGH COURT

FILING REPORT AS ON :21/04/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|----------------------------------------------------------------------------------|--------------------------------|----------------------|--------------------------|
| 352 | D-WP(C)/18054/2026 | ANITA GUPTA VS STATE OF ODISHA | SAIBRATA RATH VS | // 0 // | |
| 353 | D-WP(C)/18056/2026 | CHANDRAKALA DIGAL VS STATE OF ODISHA | JAGANNATH BHUYAN VS | // 0 // | |
| 354 | D-WP(C)/18059/2026 | REETUPARNA TRIPATHY VS STATE OF ODISHA | HRUDANANDA MOHAPATRA VS | // 0 // | |
| 355 | D-WP(C)/18060/2026 | SUDHANSHU KUMAR BISWAL VS STATE OF ODISHA | NIRANJAN BEHERA VS | // 0 // | |
| 356 | D-WP(C)/18063/2026 | LAXMIPRIYA PATRA VS STATE OF ODISHA | RAJIV KUMAR MAHANTA VS | // 0 // | AOR20220001662C202600028 |
| 357 | D-WP(C)/18065/2026 | SUVENDU MISHRA VS STATE OF ODISHA | HRUDANANDA MOHAPATRA VS | // 0 // | |
| 358 | D-WP(C)/18066/2026 | BABITA BEHERA VS STATE OF ODISHA | SUPRAVA BEHERA VS | // 0 // | |
| 359 | D-WP(C)/18068/2026 | GANGADHAR BEHERA VS STATE OF ODISHA | PRAFULLA KUMAR MOHAPATRA VS | // 0 // | |
| 360 | D-WP(C)/18069/2026 | M/S MAA JAY DURGA CONSTRUCTION VS CHIEF COMMISSIONER OF CT AND GST, ODISHA | ASIT KUMAR DASH VS | // 0 // | |
| 361 | D-WP(C)/18070/2026 | SATYA SACHIN VS ARJUN KUMAR SWAIN | RAGHUNATH SINGH VS | // 0 // | |
| 362 | D-WP(C)/18072/2026 | M/S SATYABHAMA INDUSTRIES VS STATE OF ODISHA | SWAGAT KUMAR SAHU VS | // 0 // | AOR20220004593C202600016 |
| 363 | D-WP(C)/18073/2026 | LAXMI DEHURY | SADASIVA PATRA (1) | // | AOD20230000737C202600059 |

ORISSA HIGH COURT

FILING REPORT AS ON :21/04/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|--------------------------------------------------------------|-------------------------|----------------------|--------------------------|
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 364 | D-WP(C)/18075/2026 | SATYA SACHIN SAHOO | RAGHUNATH SINGH | // | |
| | | VS | VS | () | |
| | | ARJUN KUMAR SWAIN | | // | |
| 365 | D-WP(C)/18077/2026 | KASHINATH BEHERA | SADASIVA PATRA (1) | // | AOD20230000737C202600060 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 366 | D-WP(C)/18078/2026 | SUNITA DASH | SUBRATA MISHRA | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 367 | D-WP(C)/18079/2026 | TIRTHA KUMBHAR | HARAPRASAD PANDA | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 368 | D-WP(C)/18080/2026 | ABANI KUMAR PRADHAN | BIBHUTI BHUSAN BEHERA | // | |
| | | VS | VS | () | |
| | | MINING OFFICER-CUM-COMPETENT AUTHORITY, MINOR MINERAL, ANGUL | | // | |
| 369 | D-WP(C)/18082/2026 | SAISMITA BINDHANI | DILLIP KUMAR RAY | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 370 | D-WP(C)/18083/2026 | DEBASMITA BINDHANI | DILLIP KUMAR RAY | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 371 | D-WP(C)/18086/2026 | RENUBALA SAHANI @ RENUBALA BEHERA | RESHMA BEHERA | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 372 | D-WP(C)/18088/2026 | CHHABILA SAHU | SADASIVA PATRA (1) | // | AOD20230000737C202600061 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 373 | D-WP(C)/18089/2026 | MANORANJAN BURGI | SADASIVA PATRA (1) | // | AOD20230000737C202600062 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 374 | D-WP(C)/18090/2026 | M/S RANJIT KUMAR DASH | PRABODHA CHANDRA NAYAK | // | AOR20220001657C202600055 |
| | | VS | VS | () | |

ORISSA HIGH COURT

FILING REPORT AS ON :21/04/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|---------------------|-----------------------------------------------------------------------------------|----------------------------|--------------------------------------------------|--------------------------|
| 375 | D-WPCRL/11789/2026 | BHARAT SANCHAR NIGAM LIMITED (BSNL) NITYANANDA MANDAL VS STATE OF ODISHA | ARUN KUMAR BEHERA VS | // BHOGRAI /102 /2026 () | AOR20220003422C202600038 |
| 376 | D-ABLAPL/11758/2026 | ABDUL MAJID KHAN VS STATE OF ODISHA | AJIT KUMAR RAUT VS | // ALAKUNDA /4 /2023 () | |
| 377 | D-ABLAPL/11759/2026 | SK LUKMAN VS STATE OF ODISHA | BHARAT JALLI VS | // ANANDAPUR /302 /2025 () | AOD20240000581C202600044 |
| 378 | D-ABLAPL/11762/2026 | ABDUL MAJID KHAN VS STATE OF ODISHA | AJIT KUMAR RAUT VS | // JAJPUR SADAR /36 /2023 () | |
| 379 | D-ABLAPL/11763/2026 | SANTOSH KUMAR MANGARAJ VS STATE OF ODISHA | MANOJ KUMAR MALLICK VS | // INFOVALLY UPD BHUBANESWAR /114 /2026 () | |
| 380 | D-ABLAPL/11765/2026 | MANOJ BISWAL @ MANOJ KUMAR BISWAL VS STATE OF ODISHA | SIDHARTH PARIDA VS | // KRUSHNA PRASAD /117 /2026 () | |
| 381 | D-ABLAPL/11767/2026 | PRASANTA KUMAR SAHOO VS STATE OF ODISHA | MAHES DAS VS | // KHANDAGIRI P.S. /234 /2021 () | |
| 382 | D-ABLAPL/11776/2026 | BASANTA KUMAR SONI VS STATE OF ODISHA | PRATAP KUMAR NAYAK VS | // MAHILA P.S. BUXIBAZAR /43 /2026 () | |
| 383 | D-ABLAPL/11777/2026 | LUCIKA @ LUSIKA @ LUSHIKA NAYAK VS STATE OF ODISHA | ARIJEET MISHRA VS | // AIRPORT /108 /2026 () | |
| 384 | D-ABLAPL/11778/2026 | SUSHANTA MALIK @ SUSANTA MALLIK VS STATE OF ODISHA | ARIJEET MISHRA VS | // KUAKHIA /151 /2026 () | |
| 385 | D-ABLAPL/11779/2026 | PAPU @ SANJAYA SAHOO VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | // MOTANGA /113 /2026 () | AOR20220001631C202600122 |

ORISSA HIGH COURT

FILING REPORT AS ON :21/04/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|---------------------|-----------------------------------------------------------|-----------------------------|------------------------------------------------|-------------|
| 386 | D-ABLAPL/11785/2026 | RAJESWAR PRADHAN VS STATE OF ODISHA | KHAGESWAR BEHERA VS | CHATRAPUR /38 /2026 () // | |
| 387 | D-ABLAPL/11791/2026 | DAMBA DALAPATI VS STATE OF ODISHA | SRINIBAS PARIJA VS | ADVA /46 /2026 () // | |
| 388 | D-ABLAPL/11792/2026 | MD. AJMER ALI SAHA @ BHALA VS STATE OF ODISHA | SK. ZAFARULLA VS | PURUNABAZAR /11 /2026 () // | |
| 389 | D-ABLAPL/11794/2026 | MANAS RANJAN DASH VS STATE OF ODISHA | PRAVAT KUMAR MOHANTY VS | SATYABADI /164 /2026 () // | |
| 390 | D-ABLAPL/11797/2026 | RANJIT BEHERA VS STATE OF ODISHA | GOLEKHA BIHARI PARIDA VS | ASTARANGA /74 /2021 () // | |
| 391 | D-ABLAPL/11798/2026 | AKHAYA BEHERA VS STATE OF ODISHA | SAROJ KUMAR PADHI VS | PIPLI /203 /2026 () // | |
| 392 | D-ABLAPL/11799/2026 | DEEPAK KUMAR SAHOO VS STATE OF ODISHA | KARUNAKAR RATH VS | MAHILA PS,SEC-3,ROURKELA /10 /2026 () // | |
| 393 | D-ABLAPL/11801/2026 | JITENDRA BARIK @ JEETENDRA BARIK VS STATE OF ODISHA | SIBARANJAN POLAI VS | KHALLIKOTE /252 /2026 () // | |
| 394 | D-ABLAPL/11810/2026 | SK. ABDUL TASHIM VS STATE OF ODISHA | BIKRAM RATH VS | BARAMBA /210 /2024 () // | |
| 395 | D-ABLAPL/11811/2026 | RAJENDRA LENKA VS STATE OF ODISHA | SAPAN KUMAR LENKA VS | G.R.P.S. /11 /2026 () // | |
| 396 | D-ABLAPL/11812/2026 | TARANISEN DORA VS STATE OF ODISHA | SRINIBAS PARIJA VS | ADVA /47 /2026 () // | |
| 397 | D-ABLAPL/11813/2026 | SANJAYANANDA @ SANJAY BEHERA @ LUCKY | PRAJIT KUMAR PRADHAN | ANGUL TOWN /91 /2026 | |

ORISSA HIGH COURT

FILING REPORT AS ON :21/04/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|---------------------|------------------------------|-------------------------|--------------------------------------|--------------------------|
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 398 | D-ABLAPL/11816/2026 | TUSHAR PRADHAN | LAXMI CHARAN BEHERA | RAMBHA (KHALLIKOTE) /220 /2026 | AOD20240000170C202600005 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 399 | D-ABLAPL/11819/2026 | SAMYARANJAN SWAIN | AMLAN SHAKTI PAUL | KHURDA SADAR /35 /2023 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 400 | D-ABLAPL/11820/2026 | KARUNAKAR SWAIN | PRAVASH CHANDRA JENA | CHATRAPUR /405 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 401 | D-ABLAPL/11824/2026 | RAJANI KANTA DAS | SURESH CHANDRA PRADHAN | MAHAKALPARA /54 /2026 | AOR20220003509C202600037 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 402 | D-ABLAPL/11825/2026 | PRASANTA KUMAR DAS | HIMANSHU BHUSAN DASH | PIPLI /224 /2026 | AOD20240000698C202600013 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 403 | D-ABLAPL/11826/2026 | SUBHAM SA @ SHUBHAM KUMAR SA | MOHAMMED MUSTAQ ANSARI | BURLA /100 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 404 | D-ABLAPL/11827/2026 | TAPAN KUMAR SWAIN | PRAVASH CHANDRA JENA | CHATRAPUR /405 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 405 | D-ABLAPL/11828/2026 | SARAT KUMAR NANDA | SUBRAT KUMAR KAR | CHOUDWAR /71 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 406 | D-ABLAPL/11829/2026 | ASWINEE RANJAN SAHOO | LAXMIDHAR MAHAPATRA | INFOVALLY UPD BHUBANESWAR /126 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 407 | D-ABLAPL/11830/2026 | CHITTARANJAN BARAL | DEEPAK KUMAR DAS | GOP /103 /2026 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 408 | D-ABLAPL/11835/2026 | NEELAM @ NILAM KUMAR SWAIN | SOUBHAGYA SWAIN | Maitri Vihar PS /175 /2026 | AOR20220001296C202600072 |
| | | VS | VS | () | |

ORISSA HIGH COURT**FILING REPORT AS ON :21/04/2026**

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----------|--------------------------|-----------------------------------------------------------------------------|--------------------------------|-------------------------------------------------------------|--------------------------|
| 409 | D-ABLAPL/11836/2026 | STATE OF ODISHA GOPINATH MAHARANA VS | SUSANTA KUMAR LENKA VS | // BAGHAMARI /90 /2026 () | |
| 410 | D-ABLAPL/11839/2026 | STATE OF ODISHA BIJAYA PRADHAN VS | SOUMYA RANJAN PATI VS | // KALINGA NAGAR /70 /2026 () | |
| 411 | D-ABLAPL/11843/2026 | STATE OF ODISHA MADAN MOHAN PRADHAN VS | AMITAV TRIPATHY VS | // FATEGARH /118 /2026 () | |
| 412 | D-ABLAPL/11845/2026 | STATE OF ODISHA MANASH KUMAR MALLICK VS | SK. JONED FAIZ VS | // CYBER CRIME AND ECO. OFFENCE, CUTTACK /24 /2026 () | |
| 413 | D-ABLAPL/11850/2026 | STATE OF ODISHA PRAVAKAR @ PRAVASH KAR MOHAPATRA VS | SIDHARTHA DAS VS | // RASGOBINDPUR /205 /2026 () | |
| 414 | D-ABLAPL/11851/2026 | STATE OF ODISHA DURGA CHARAN MARNDI VS | SIDHARTHA DAS VS | // RASGOBINDPUR /205 /2026 () | |
| 415 | D-ABLAPL/11860/2026 | STATE OF ODISHA NASIMUDDIN KHAN VS | ASHOK KUMAR SARANGI VS | // KOREI /151 /2026 () | |
| 416 | D-ABLAPL/11861/2026 | STATE OF ODISHA PRAVAKAR @ PRAVASH KAR MOHAPATRA VS | SIDHARTHA DAS VS | // RASGOBINDPUR /206 /2026 () | |
| 417 | D-ABLAPL/11863/2026 | STATE OF ODISHA DURGA CHARAN MARNDI VS | SIDHARTHA DAS VS | // RASGOBINDPUR /206 /2026 () | |
| 418 | D-ABLAPL/11864/2026 | STATE OF ODISHA JYOTI RANJAN MISHRA VS | SUKANTA KUMAR DALAI VS | // CHAULIAGANJA /197 /2026 () | AOD20240000306C202600085 |
| 419 | D-ABLAPL/11865/2026 | STATE OF ODISHA BABULI SAHU @ BABULI KUMAR SAHU VS STATE OF ODISHA | AMIT SUJAT BISWAL VS | // SUNABEDA /113 /2025 () // | |

ORISSA HIGH COURT

FILING REPORT AS ON :21/04/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|---------------------|-------------------------------------------------------|-----------------------------|---------------------------------|--------------------------|
| 420 | D-ABLAPL/11866/2026 | SURENDRA GOUDA VS STATE OF ODISHA | GHANASHYAM MUDULI VS | BELLAGAON /39 /2026 () // | AOR20220002820C202600016 |
| 421 | D-ABLAPL/11872/2026 | CHITARANJAN DASH VS STATE OF ODISHA | SUSANTA KUMAR LENKA VS | NACHUNI /366 /2024 () // | AOR20220001299C202600029 |
| 422 | D-ABLAPL/11873/2026 | KARAN DAS VS STATE OF ODISHA | JAYADEBA BEHERA VS | ITAMATI /121 /2026 () // | AOD20240000366C202600055 |
| 423 | D-ABLAPL/11877/2026 | NIBAS GADTIA @ NIBASH GADTIA VS STATE OF ODISHA | RAJENDRA NARAYAN ROUT VS | // () // | AOR20220001558C202600076 |
| 424 | D-ABLAPL/11890/2026 | BASANTA KUMAR BEHERA VS State Of Odisha | Bijay Kumar Behera VS | // () // | AOR20220001736C202600067 |

ORISSA HIGH COURT

MISC CASES FILED on :21/04/2026

| SL. NO. | FILING NO CASE NO | NAME OF PETNR./APPEL NAME OF O.P./APPEL | COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL | E-FILING NO IA NO |
|---------|---------------------------------------|---------------------------------------------------|-----------------------------------------------------------|----------------------|
| 1 | D-FA/7/1984 FA/7/1984 | NRUSINGH CH JENA MP | | 8/2026 |
| 2 | D-WPCRL/20855/2025 WPCRL/91/2025 | SAMBIT KUMAR MP | JITAMANYU SAHOO | 12/2026 |
| 3 | D-RFA/30/2003 RFA/30/2003 | KARAM DAYAL SAW MP | ATAYA KUMAR NANDA | 19/2026 |
| 4 | D-RFA/30/2003 RFA/30/2003 | KARAM DAYAL SAW MP | | 20/2026 |
| 5 | D-SAO/17974/2026 SAO/ / | MRUTYUNJAY MOHANTY MP | GOURI MOHAN RATH | 28/2026 |
| 6 | D-TRPCRL/11815/2026 TRPCRL/ / | KRISHNA MODI MP | BIDYADHAR MANSING | 31/2026 |
| 7 | D-CRP/15704/2026 CRP/ / | PRASANT KUMAR SAHOO MP | UDAY NATH SAHOO | 37/2026 |
| 8 | D-CRLMP/11869/2026 CRLMP/ / | NIRANJAN SETHY MP | BIBHUTI BHUSAN MISHRA | 108/2026 |
| 9 | D-CMAPL/18076/2026 CMAPL/ / | ATER BANO MP | SAIBRATA RATH | 113/2026 |
| 10 | D-JCRLA/1/2021 JCRLA/1/2021 | JHASA @ JHASAKETAN ROUT MP | MR.RAMESH AGRAWAL, SAUBHAGYA KETAN NAYAK, PRADEEP KU | 115/2026 |
| 11 | D-JCRLA/78/2019 JCRLA/78/2019 | JHASA@JHASAKETAN ROUT MP | MISS.MAHESWATA SAHOO, SAUBHAGYA KETAN NAYAK, P.K.DAS | 116/2026 |
| 12 | D-LAA/18042/2026 LAA/ / | GENERAL MANAGER, E.C. RAILWAY, BHUBANESHWAR MP | BIBHUTI BHUSAN MISHRA (SR. PANEL COUNSEL) | 144/2026 |
| 13 | D-LAA/18042/2026 LAA/ / | GENERAL MANAGER, E.C. RAILWAY, BHUBANESHWAR MP | BIBHUTI BHUSAN MISHRA (SR. PANEL COUNSEL) | 145/2026 |
| 14 | D-RVWPET/10186/2026 RVWPET/ / | MANAS KUMAR PATRA MP | ADV. | 175/2026 |
| 15 | D-RVWPET/10186/2026 RVWPET/ / | MANAS KUMAR PATRA MP | ADV. | 176/2026 |
| 16 | D-RVWPET/15891/2026 RVWPET/ / | HIMANSHU PATEL MP | SAPAN KUMAR PAL | 177/2026 |
| 17 | D-RPFAM/39914/2025 RPFAM/308/2025 | RAJESHWAR PRASAD SHAH MP | ANAM CHARAN PANDA | 181/2026 |
| 18 | D-MATA/17888/2026 MATA/ / | NABANEET PRADHAN MP | DEBASHISH KUMAR PANDA | 253/2026 |
| 19 | D-MATA/17888/2026 MATA/ / | NABANEET PRADHAN MP | DEBASHISH KUMAR PANDA | 254/2026 |
| 20 | D-MATA/33260/2024 MATA/281/2024 | MAMUNI MANSINGH MP | PRASANNA KUMAR RATH (1) | 255/2026 |
| 21 | D-BLAPL/10708/2026 BLAPL/3665/2026 | DILLIP KUMAR PRADHAN MP | PRATAP KUMAR MOHANTY | 275/2026 |
| 22 | D-BLAPL/8836/2026 BLAPL/3044/2026 | MOHAMMED AKRAM @ AKRAM MP | BIJAYA KUMAR RAGADA | 276/2026 |
| 23 | D-BLAPL/133/2026 BLAPL/451/2026 | ACCUSED HUSBAND MP | | 277/2026 |
| 24 | D-CONTC/9090/2025 CONTC/1118/2025 | RADHA KRISNA DASH MP | M/S.DR.J.K.LENKA , P.K.BEHERA | 281/2026 |
| 25 | D-CONTC/35538/2025 CONTC/4159/2025 | RAMA CHANDRA DAS MP | | 282/2026 |
| 26 | D-CONTC/17315/2026 | SHANTI MANJARI DEI | DILLIP KUMAR PRADHAN | |

| | | | | |
|----|----------------------------------|--------------------------------------------------------------|-------------------------|----------|
| | CONTC/ / | MP | | 283/2026 |
| 27 | D-CRLREV/11774/2026 CRLREV/ / | RAJESH KUMAR DAS MP | AJAYA KUMAR ROUT | 508/2026 |
| 28 | D-CRLREV/11692/2026 CRLREV/ / | J. UPENDRA PATRA MP | JYOTIRMAYA SAHOO | 509/2026 |
| 29 | D-CRLREV/11852/2026 CRLREV/ / | BINOD BIHARI DASH MP | JYOTIRMAYA SAHOO | 510/2026 |
| 30 | D-FAO/17552/2026 FAO/ / | KRISHNA CHANDRA BABOO MP | DEO KUMAR AJMERIA | 535/2026 |
| 31 | D-FAO/17679/2026 FAO/ / | BIBEKANANDA SINGH MP | AUROBINDA SAHOO | 536/2026 |
| 32 | D-FAO/17680/2026 FAO/ / | PUSPAK KUMAR KARSHARMA MP | AUROBINDA SAHOO | 537/2026 |
| 33 | D-FAO/240/2019 FAO/240/2019 | DHARANIDHARA TRIPATHY MP | HEMANTA KUMAR ROUT | 538/2026 |
| 34 | D-FAO/240/2019 FAO/240/2019 | DHARANIDHARA TRIPATHY MP | | 539/2026 |
| 35 | D-FAO/17682/2026 FAO/ / | GYANARANJAN PATRA MP | AUROBINDA SAHOO | 540/2026 |
| 36 | D-FAO/17683/2026 FAO/ / | BIKASH CHANDRA MOHANTY MP | AUROBINDA SAHOO | 541/2026 |
| 37 | D-FAO/17875/2026 FAO/ / | RUBYRANI DEY MP | SUDHANSHU SEKHAR PRATAP | 542/2026 |
| 38 | D-FAO/17686/2026 FAO/ / | RAMAKANTA LENKA MP | AUROBINDA SAHOO | 543/2026 |
| 39 | D-FAO/17884/2026 FAO/ / | BISHWARANJAN GHOSH MP | SUDHANSHU SEKHAR PRATAP | 544/2026 |
| 40 | D-FAO/17893/2026 FAO/ / | HEMANTA KUMAR LENKA MP | SUDHANSHU SEKHAR PRATAP | 545/2026 |
| 41 | D-FAO/17896/2026 FAO/ / | SUSIL KUAMR BISWAL MP | SUDHANSHU SEKHAR PRATAP | 546/2026 |
| 42 | D-FAO/17898/2026 FAO/ / | SNIGDHARANI NAYAK MP | SUDHANSHU SEKHAR PRATAP | 547/2026 |
| 43 | D-FAO/17902/2026 FAO/ / | SIBA SUNDAR DAS MP | SUDHANSHU SEKHAR PRATAP | 548/2026 |
| 44 | D-FAO/17907/2026 FAO/ / | SAHADEB NAIK MP | SUDHANSHU SEKHAR PRATAP | 549/2026 |
| 45 | D-FAO/17687/2026 FAO/ / | SUMANTA KUMAR JENA MP | AUROBINDA SAHOO | 550/2026 |
| 46 | D-FAO/17913/2026 FAO/ / | DILLIP KUMAR SAHU MP | SUDHANSHU SEKHAR PRATAP | 551/2026 |
| 47 | D-FAO/17918/2026 FAO/ / | DHANJAYA SAHU MP | SUDHANSHU SEKHAR PRATAP | 552/2026 |
| 48 | D-FAO/17922/2026 FAO/ / | SUJATA PATTNAIK MP | SUDHANSHU SEKHAR PRATAP | 553/2026 |
| 49 | D-FAO/17925/2026 FAO/ / | RADHANATH MOHANTY MP | MAMATA MISHRA | 554/2026 |
| 50 | D-FAO/2132/2026 FAO/ / | M/S. CHOLA MS GENERAL INSURANCE CO LTD, RIJSA MP | GIRIJA KRISHNA DUTTA | 555/2026 |
| 51 | D-FAO/2130/2026 FAO/ / | M/S. CHOLA MS GENERAL INSURANCE CO LTD, RIJSA MP | GIRIJA KRISHNA DUTTA | 556/2026 |
| 52 | D-FAO/17987/2026 FAO/ / | M.C., OF MADHU MAHESWAR BUDHIA HIGH SCHOOL, KAMARINDHA MP | SUNIL KUMAR PATTNAIK | 558/2026 |
| 53 | D-FAO/17996/2026 FAO/ / | M.C., OF PANCHAYAT HIGH SCHOOL, NIMSUIT MP | SUNIL KUMAR PATTNAIK | 559/2026 |
| 54 | D-FAO/18050/2026 FAO/ / | GURUBARI SAHU MP | SANGRAM JENA | 560/2026 |
| 55 | D-FAO/18051/2026 FAO/ / | FANIBHUSAN @ FANIBAHUSAN DAS MP | SANGRAM JENA | 561/2026 |
| 56 | D-FAO/18057/2026 FAO/ / | DR. KAUSALYA KUMARI NAYAK MP | SANGRAM JENA | 562/2026 |
| 57 | D-FAO/18058/2026 FAO/ / | JUGAL KISHORE MANDAL MP | SANGRAM JENA | 563/2026 |

| | | | | |
|----|------------------------------------------|-------------------------------------------|-------------------------------------------------|-----------|
| 58 | D-FAO/18062/2026 FAO/ / | M.C. OF BALUKESWAR DEV HIGH SCHOOL, MP | ARHINDRA, RUMAR SAHOO | 564/2026 |
| 59 | D-FAO/18064/2026 FAO/ / | M.C. OF PANCHAYAT HIGH SCHOOL, KUSM MP | MMHENDRABHIMAR SAHOO | 565/2026 |
| 60 | D-FAO/18067/2026 FAO/ / | M.C. OF SAKHI KANAKA MANJARI GIRLS MP | MICHESHOKUKANPSAHO | 566/2026 |
| 61 | D-ABLAPL/11408/2019 ABLAPL/11408/2019 | MADAN NAYAK@KALU MP | AKSHAYA KUMAR SUBUDHI | 624/2026 |
| 62 | D-ABLAPL/38211/2025 ABLAPL/14358/2025 | ABDUL GAFAR SAHA MP | SARBESWAR SAHOO | 625/2026 |
| 63 | D-ABLAPL/11209/2026 ABLAPL/ / | ANU CHARAN PANDA MP | PRASANTA KUMAR DAS | 626/2026 |
| 64 | D-ABLAPL/31230/2025 ABLAPL/11988/2025 | SUBASH CHANDRA DALEI MP | BHAKTILATA BAL | 627/2026 |
| 65 | D-ABLAPL/34683/2025 ABLAPL/13427/2025 | SOUMENDRA KHUNTIA MP | ABHAS MOHANTY | 629/2026 |
| 66 | D-ABLAPL/40862/2025 ABLAPL/1570/2026 | FATHER IN LAW MP | | 630/2026 |
| 67 | D-ABLAPL/10158/2026 ABLAPL/4164/2026 | SRIDHAR PRADHAN MP | ASHOK DAS | 631/2026 |
| 68 | D-ABLAPL/2128/2026 ABLAPL/907/2026 | GOKULA @ GOKUL DIGAL @ DIYAL MP | | 632/2026 |
| 69 | D-ABLAPL/3936/2026 ABLAPL/1902/2026 | DEBAJYOTI PANIGRAHI MP | | 633/2026 |
| 70 | D-ABLAPL/3702/2026 ABLAPL/1674/2026 | NAMITA PATTNAIK MP | | 634/2026 |
| 71 | D-ABLAPL/38248/2025 ABLAPL/14410/2025 | TICHA @ KARAN PATIKAR MP | PRASANTA KUMAR ROUTRAY | 635/2026 |
| 72 | D-ABLAPL/39457/2025 ABLAPL/15087/2025 | BIKASH PADHAN MP | PRASANTA KUMAR ROUTRAY | 636/2026 |
| 73 | D-RSA/173/2022 RSA/173/2022 | SUSANTA KUMAR PANDA MP | M/S SAILABALA JENA, J. JENA. A. SAHU, K. BADHEI | 671/2026 |
| 74 | D-RSA/16386/2026 RSA/ / | THE UNION CHURCH, BARIPADA MP | PRAFULLA KUMAR LENKA | 672/2026 |
| 75 | D-RSA/17773/2026 RSA/ / | N. LAXMAN PATRA MP | KISHORE KUMAR MISHRA | 673/2026 |
| 76 | D-RSA/17779/2026 RSA/ / | N. LAXMAN PATRA MP | KISHORE KUMAR MISHRA | 674/2026 |
| 77 | D-RSA/17794/2026 RSA/ / | N. LAXMAN PATRA MP | KISHORE KUMAR MISHRA | 675/2026 |
| 78 | D-CMP/17908/2026 CMP/ / | NAKA NAIK @ DOMB MP | MANOJ KUMAR PANDA | 784/2026 |
| 79 | D-CMP/17689/2026 CMP/ / | SUSHAMA NAYAK MP | SATYA NARAYAN MISHRA 4 | 785/2026 |
| 80 | D-CMP/17942/2026 CMP/ / | SUBHASHREE PACKERS PVT. LTD., CUTT MP | MEBAKANTA MOHANTY | 786/2026 |
| 81 | D-CMP/17951/2026 CMP/ / | CHANDRA SEKHAR DASH MP | AKSHAYA KUMAR SAHOO | 787/2026 |
| 82 | D-CMP/3617/2026 CMP/244/2026 | PURUSOTTAM SONI MP | RABI NARAYAN BEHERA | 788/2026 |
| 83 | D-CMP/17906/2026 CMP/ / | BIDYADHAR TRIPATHY MP | TRILOCHAN DASH | 789/2026 |
| 84 | D-CMP/18061/2026 CMP/ / | SARAT KUMAR MISHRA MP | SAILABALA JENA | 790/2026 |
| 85 | D-CMP/18081/2026 CMP/ / | PREETI PARNA PANDA MP | KAUSHAL HUSSAIN | 791/2026 |
| 86 | D-MACA/6382/2026 MACA/ / | ANUSKA SENAPATI MP | BIJAYANANDA SAMANTARAY | 986/2026 |
| 87 | D-CRLMC/11756/2026 CRLMC/ / | RAKESH KUMAR DAS @ RAJA MP | PRADIPTA BEURA | 1062/2026 |
| 88 | D-CRLMC/11756/2026 CRLMC/ / | RAKESH KUMAR DAS @ RAJA MP | PRADIPTA BEURA | 1063/2026 |
| 89 | D-CRLMC/11760/2026 | SAMYAK MOHANTY | SRINIVAS MOHANTY | |

| | | | | |
|-----|--------------------|------------------------------------|-------------------------|-----------|
| | CRLMC/ / | MP | | 1064/2026 |
| 90 | D-CRLMC/11760/2026 | SAMYAK MOHANTY | SRINIVAS MOHANTY | |
| | CRLMC/ / | MP | | 1065/2026 |
| 91 | D-CRLMC/30055/2025 | AJAY KUMAR MALLICK @ AJAY KU MALD | DEVASHIS PANDA | |
| | CRLMC/4053/2025 | MP | | 1066/2026 |
| 92 | D-CRLMC/11771/2026 | SANGRAM PRASAD SINGH | SANTOSH KUMAR DASH | |
| | CRLMC/ / | MP | | 1067/2026 |
| 93 | D-CRLMC/16646/2024 | RAJEEV MITTAL | | |
| | CRLMC/2225/2024 | MP | | 1068/2026 |
| 94 | D-CRLMC/15921/2024 | RAJEEV MITTAL | | |
| | CRLMC/2160/2024 | MP | | 1069/2026 |
| 95 | D-CRLMC/10877/2026 | SATYAJEET MUKHERJEE | APARESH BHOI | |
| | CRLMC/1228/2026 | MP | | 1070/2026 |
| 96 | D-CRLMC/11796/2026 | G.RAMA CHANDRA | RAJENDRA KUMAR SAHU | |
| | CRLMC/ / | MP | | 1071/2026 |
| 97 | D-CRLMC/11602/2026 | DHIRENDRA KUMAR DIGAL | NIRVAYA KUMAR SAMANTRAY | |
| | CRLMC/1301/2026 | MP | | 1072/2026 |
| 98 | D-CRLMC/34378/2025 | MAHESH KUMAR AGARWAL @ MAHESH K | SHANKAR KUMAR SAHOO | |
| | CRLMC/4689/2025 | MP | | 1073/2026 |
| 99 | D-CRLMC/11806/2026 | SAJAN NAYAK @ SAHAJAN NAYAK | RAMDAS ACHARY | |
| | CRLMC/ / | MP | | 1074/2026 |
| 100 | D-CRLMC/9521/2026 | SABYASACHI PANDA | MRUGANKA MAULI PATNAIK | |
| | CRLMC/ / | MP | | 1075/2026 |
| 101 | D-CRLMC/11808/2026 | SUMITRA DHAL | SUKANTA KUMAR NAYAK | |
| | CRLMC/ / | MP | | 1076/2026 |
| 102 | D-CRLA/11773/2026 | KRUTIBAS BEHERA @ KRUTTIBAS BEHERA | APARESH BHOI | |
| | CRLA/ / | MP | | 1076/2026 |
| 103 | D-CRLA/11773/2026 | KRUTIBAS BEHERA @ KRUTTIBAS BEHERA | APARESH BHOI | |
| | CRLA/ / | MP | | 1077/2026 |
| 104 | D-CRLMC/11809/2026 | SURESH CHANDRA MISHRA | SAPAN KUMAR LENKA | |
| | CRLMC/ / | MP | | 1077/2026 |
| 105 | D-CRLA/5098/2026 | SUJAN BAG | BHARAT BHUSAN ROUSTRAY | |
| | CRLA/212/2026 | MP | | 1078/2026 |
| 106 | D-CRLMC/11823/2026 | TANKADHAR SETHI | JUGALA KISHORE PANDA | |
| | CRLMC/ / | MP | | 1078/2026 |
| 107 | D-CRLMC/10454/2026 | AJAY AGARWAL | DEVASHIS PANDA | |
| | CRLMC/1142/2026 | MP | | 1079/2026 |
| 108 | D-CRLA/11773/2026 | KRUTIBAS BEHERA @ KRUTTIBAS BEHERA | APARESH BHOI | |
| | CRLA/ / | MP | | 1079/2026 |
| 109 | D-CRLA/38568/2025 | GOUTAM PRADHAN | SUKANTA KUMAR DALAI | |
| | CRLA/1446/2025 | MP | | 1080/2026 |
| 110 | D-CRLMC/10454/2026 | AJAY AGARWAL | DEVASHIS PANDA | |
| | CRLMC/1142/2026 | MP | | 1080/2026 |
| 111 | D-CRLA/680/2026 | DHAMANA @ RAJENDRA MOHANANDIA | BINAPANI TRIPATHY | |
| | CRLA/85/2026 | MP | | 1081/2026 |
| 112 | D-CRLMC/10885/2026 | SUSHANTA KUMAR SAHU | DEEPALI MAHAPATRA | |
| | CRLMC/ / | MP | | 1081/2026 |
| 113 | D-CRLMC/29254/2025 | PRIYADARSHI BARAL | BISHNU PRASAD RATH | |
| | CRLMC/4016/2025 | MP | | 1082/2026 |
| 114 | D-CRLA/11814/2026 | PRASANTA SAMAL @ BOTALA | KULDEEP MOHANTY | |
| | CRLA/ / | MP | | 1082/2026 |
| 115 | D-CRLA/11814/2026 | PRASANTA SAMAL @ BOTALA | KULDEEP MOHANTY | |
| | CRLA/ / | MP | | 1083/2026 |
| 116 | D-CRLMC/11848/2026 | BIJAY KUMAR JENA | PRAVASH CH JENA | |
| | CRLMC/ / | MP | | 1083/2026 |
| 117 | D-CRLA/558/2021 | SAHADEB BAIRAGI | | |
| | CRLA/558/2021 | MP | | 1084/2026 |
| 118 | D-CRLMC/10676/2026 | BADRI NARAYAN MOHANTY | ABHISHEK DASH | |
| | CRLMC/ / | MP | | 1084/2026 |
| 119 | D-CRLA/7713/2026 | VICTIM | DEVASHIS PANDA | |
| | CRLA/ / | MP | | 1085/2026 |
| 120 | D-CRLMC/11875/2026 | ASMAT SHAH | SK. ZAFARULLA | |
| | CRLMC/ / | MP | | 1085/2026 |

| | | | | |
|-----|----------------------------------------|-----------------------------------------------------|----------------------------------|-----------|
| 121 | D-CRLA/35/2022 CRLA/35/2022 | BEDA@MAGUSIRA NAIK@SUBALA NAIKAMIT KUMAR NATH MP | | 1086/2026 |
| 122 | D-CRLA/14305/2025 CRLA/604/2025 | SRIKANTA SAHOO MP | PRANAYANEE DASMOHAPATRA | 1087/2026 |
| 123 | D-CRLA/11868/2026 CRLA/ / | BHUBANE PUJHARI MP | JNYANANANDA PANDA | 1088/2026 |
| 124 | D-CRLA/11871/2026 CRLA/ / | SMRUTI RANJAN MUDULI @ LIKU MP | SANJIT MISHRA | 1089/2026 |
| 125 | D-CRLA/11871/2026 CRLA/ / | SMRUTI RANJAN MUDULI @ LIKU MP | SANJIT MISHRA | 1090/2026 |
| 126 | D-CRLA/11876/2026 CRLA/ / | SARATA KUMAR PANIGRAHI MP | DHANANJAYA MUND | 1091/2026 |
| 127 | D-CRLA/11876/2026 CRLA/ / | SARATA KUMAR PANIGRAHI MP | DHANANJAYA MUND | 1092/2026 |
| 128 | D-WA/5203/2026 WA/ / | SIDHESWAR PRADHAN MP | SUSHANTA KUMAR JOSHI | 1516/2026 |
| 129 | D-WA/12610/2026 WA/ / | DR. RUPALI TANDI MP | ADYASIDHI MISHRA | 1517/2026 |
| 130 | D-WA/16171/2026 WA/ / | ASHALATA NAYAK MP | SUDHANSU SEKHAR JENA | 1518/2026 |
| 131 | D-WA/1295/2022 WA/1295/2022 | BHUBANESWAR MUNICIPAL CORPORATION MP | PRADIPTA KUMAR MOHANTY (SR.ADV.) | 1519/2026 |
| 132 | D-WA/13902/2026 WA/ / | RADHARAMAN MOHANTY MP | NIRMAL CHANDRA MOHANTY | 1520/2026 |
| 133 | D-WA/17954/2026 WA/ / | STATE OF ODISHA MP | SAROJ KUMAR JEE,A.G.A | 1521/2026 |
| 134 | D-WA/17954/2026 WA/ / | STATE OF ODISHA MP | SAROJ KUMAR JEE,A.G.A | 1522/2026 |
| 135 | D-WA/17955/2026 WA/ / | STATE OF ODISHA MP | PRABIR KUMAR RAY,A.G.A | 1523/2026 |
| 136 | D-WA/17956/2026 WA/ / | STATE OF ODISHA MP | SUMAN PATTANAYAK,A.G.A | 1524/2026 |
| 137 | D-WA/17956/2026 WA/ / | STATE OF ODISHA MP | SUMAN PATTANAYAK,A.G.A | 1525/2026 |
| 138 | D-WA/18085/2026 WA/ / | SUJATA ANJALI MALLICK MP | AMIYA KUMAR MOHANTY | 1526/2026 |
| 139 | D-WP(C)/17733/2026 WP(C)/ / | M/S MAHILA SANCHAYIKA SANGHA MP | KAJAL SAHOO | 7606/2026 |
| 140 | D-WP(C)/17774/2026 WP(C)/ / | GOBARDHAN PALAI MP | SUDEEP KUMAR SARANGI | 7607/2026 |
| 141 | D-WP(C)/17808/2026 WP(C)/ / | PRAFULLA BEHERA MP | JAGANNATH BHUYAN | 7608/2026 |
| 142 | D-WP(C)/17776/2026 WP(C)/ / | M/S ODISO SERVICE COOPERATIVE SOCIETY MP | KATANANBALA ROY CHOUDHURY | 7609/2026 |
| 143 | D-WP(C)/42349/2024 WP(C)/24772/2024 | SANTOSH KUMAR PARIDA MP | SRIDHAR RATH | 7610/2026 |
| 144 | D-WP(C)/17778/2026 WP(C)/ / | M/S PAHANGA SERVICE COOPERATIVE SOCIETY MP | KATANANBALA ROY CHOUDHURY | 7611/2026 |
| 145 | D-WP(C)/17780/2026 WP(C)/ / | ROHITA KUMAR DASH MP | SUDEEP KUMAR SARANGI | 7612/2026 |
| 146 | D-WP(C)/17781/2026 WP(C)/12095/2026 | M/S RAMESH KUMAR JENA,SUNDARGARIK MP | GOURAV KUMAR ROY CHOUDHURY | 7613/2026 |
| 147 | D-WP(C)/17814/2026 WP(C)/ / | GOPABANDHU BEHERA MP | CHITTA RANJAN PATNAIK | 7614/2026 |
| 148 | D-WP(C)/17782/2026 WP(C)/ / | DILLIP RAY MP | SUDEEP KUMAR SARANGI | 7615/2026 |
| 149 | D-WP(C)/16791/2014 WP(C)/16791/2014 | BENUDHAR DALAI MP | M/S.GAJENDRANATH ROUT | 7616/2026 |
| 150 | D-WP(C)/17783/2026 WP(C)/ / | GOLEKHA PALAI MP | SUDEEP KUMAR SARANGI | 7617/2026 |
| 151 | D-WP(C)/17822/2026 WP(C)/ / | KABIBAR PRADHAN MP | PRABHAT KUMAR DASH | 7618/2026 |
| 152 | D-WP(C)/17784/2026 | BIBEKANANDA BEHERA | SUDEEP KUMAR SARANGI | |

| | | | | |
|-----|----------------------------------------|--------------------------------------------|-----------------------------------------------------------|-----------|
| | WP(C)/ / | MP | | 7619/2026 |
| 153 | D-WP(C)/3511/2026 WP(C)/3127/2026 | DR.PRAMILA KHADANGA MP | PADMALAYA MOHAPATRA | 7620/2026 |
| 154 | D-WP(C)/17787/2026 WP(C)/ / | SUVAS CHANDRA JENA MP | SUDEEP KUMAR SARANGI | 7621/2026 |
| 155 | D-WP(C)/17824/2026 WP(C)/ / | MAMATA NAYAK MP | RABINARAYAN NAYAK | 7622/2026 |
| 156 | D-WP(C)/17825/2026 WP(C)/ / | PRATYUSH KANHAR @ DIPUN MP | CHITTA RANJAN LENKA | 7623/2026 |
| 157 | D-WP(C)/17827/2026 WP(C)/ / | SHASI PATRA TANDI MP | DEEPAK RANJAN SUNDARAY | 7624/2026 |
| 158 | D-WP(C)/11470/2019 WP(C)/11470/2019 | KARTIKA DALAI MP | M/S.S.K.RAY | 7625/2026 |
| 159 | D-WP(C)/17830/2026 WP(C)/ / | SWARNALATA SAHU MP | BIRAJA PRASANNA DAS | 7626/2026 |
| 160 | D-WP(C)/14606/2026 WP(C)/10621/2026 | RABINARAYAN NANDA MP | TUSHAR KANTA NAYAK | 7627/2026 |
| 161 | D-WP(C)/17834/2026 WP(C)/ / | DAITARI SAHU MP | BIRAJA PRASANNA DAS | 7628/2026 |
| 162 | D-WP(C)/17835/2026 WP(C)/ / | SANDHYA RANI SAHU MP | BIRAJA PRASANNA DAS | 7629/2026 |
| 163 | D-WP(C)/17840/2026 WP(C)/ / | SHIBASHIS SAHU MP | BIRAJA PRASANNA DAS | 7630/2026 |
| 164 | D-WP(C)/17839/2026 WP(C)/ / | SANTOSH TRILOCHAN DESULU @ D.SANTOSH MP | BIRAJA PRASANNA DAS | 7631/2026 |
| 165 | D-WP(C)/5852/2026 WP(C)/4910/2026 | BAIDHARA SETHI MP | CHITTA RANJAN PATTNAIK | 7632/2026 |
| 166 | D-WP(C)/17842/2026 WP(C)/ / | JOHAN PACHILA SINGH MP | BIBHUTI BHUSAN MISHRA | 7633/2026 |
| 167 | D-WP(C)/49894/2025 WP(C)/37820/2025 | SRAVAN KUMAR DEB MP | IN PERSON | 7634/2026 |
| 168 | D-WP(C)/17843/2026 WP(C)/ / | RAJ KUMARI SAHU MP | BIRAJA PRASANNA DAS | 7635/2026 |
| 169 | D-WP(C)/10438/2026 WP(C)/8571/2026 | D.SHANKAR RAO MP | RAJENDRA NARAYAN ROUT | 7636/2026 |
| 170 | D-WP(C)/17795/2026 WP(C)/ / | JOGENDRA KUMAR SAHOO MP | ASHOK KUMAR MOHAPATRA | 7637/2026 |
| 171 | D-WP(C)/17844/2026 WP(C)/ / | SARADA ROUSTRAY MP | BIRAJA PRASANNA DAS | 7638/2026 |
| 172 | D-WP(C)/17796/2026 WP(C)/ / | ARUN KUMAR @ BARIKI MP | RAJIV KUMAR MAHANTA | 7639/2026 |
| 173 | D-WP(C)/17061/2026 WP(C)/ / | MIHIR KUMAR NAYAK MP | SOMANATH MISHRA | 7640/2026 |
| 174 | D-WP(C)/17797/2026 WP(C)/12123/2026 | GADADHARA SAHU @ GODADHAR MP | KULDEEP MOHANTY | 7641/2026 |
| 175 | D-WP(C)/17799/2026 WP(C)/ / | SARBESWAR PRADHAN MP | PRABODHA CHANDRA NAYAK | 7642/2026 |
| 176 | D-WP(C)/17801/2026 WP(C)/ / | SARBESWAR PRADHAN MP | PRABODHA CHANDRA NAYAK | 7643/2026 |
| 177 | D-WP(C)/17858/2026 WP(C)/ / | DR.SIBASANKAR DALAI MP | ARUN KUMAR DAS | 7644/2026 |
| 178 | D-WP(C)/17859/2026 WP(C)/ / | DEEPAK KUMAR MAHARANA MP | ARUN KUMAR DAS | 7645/2026 |
| 179 | D-WP(C)/17803/2026 WP(C)/ / | ANURADHA CHAND MP | MANASI MOHAPATRA | 7646/2026 |
| 180 | D-WP(C)/17804/2026 WP(C)/ / | AMARJOTHI GRANITES INDIA PVT LTD MP | SIDDHARTH GOUTAM DAS | 7647/2026 |
| 181 | D-WP(C)/17886/2026 WP(C)/12156/2026 | SADANANDA BEHERA MP | OM SWARUP | 7648/2026 |
| 182 | D-WP(C)/28189/2013 WP(C)/28189/2013 | DEBENDRA CH.BEHERA MP | M/S.ALEKHA CH.MOHANTY | 7649/2026 |
| 183 | D-WP(C)/29130/2024 WP(C)/18480/2024 | SATCHIDANANDA MISHRA MP | PRASANNA KUMAR NAYAK (1), SURYA SANKAR MISHRA, S.TRIPATHI | 7650/2026 |

| | | | | |
|-----|----------------------------------------|-----------------------------------------------|--------------------------------------------------------|-----------|
| 184 | D-WP(C)/17887/2026 WP(C)/12154/2026 | RAMESH BADHIA MP | OM SWARUP | 7651/2026 |
| 185 | D-WP(C)/17890/2026 WP(C)/ / | SANGRAM SINGH MP | DEBAKANT MOHANTY | 7652/2026 |
| 186 | D-WP(C)/55262/2024 WP(C)/571/2025 | JAGABANDHU PRADHAN MP | SUKANTA KUMAR DALAI,S.MOHAPATRA, J.BHUYAN, B.BHUYAN, S | 7653/2026 |
| 187 | D-WP(C)/17892/2026 WP(C)/12152/2026 | SARBESWAR BEHERA MP | OM SWARUP | 7654/2026 |
| 188 | D-WP(C)/17894/2026 WP(C)/12153/2026 | KALU BEHERA MP | OM SWARUP | 7655/2026 |
| 189 | D-WP(C)/17895/2026 WP(C)/12144/2026 | CHOUDHURY RAMESH CHANDRA KAR MP | SIMSON JENA | 7656/2026 |
| 190 | D-WP(C)/17899/2026 WP(C)/ / | SABITA MOHAPATRA MP | PITAMBAR PANDA | 7657/2026 |
| 191 | D-WP(C)/17877/2026 WP(C)/ / | SANTANU KUMAR BEHERA MP | DEEPAK KUMAR PANI | 7658/2026 |
| 192 | D-WP(C)/17909/2026 WP(C)/ / | BINAPANI MOHANTY MP | DURGESH NARAYAN RATH | 7659/2026 |
| 193 | D-WP(C)/17910/2026 WP(C)/ / | PRAKASH KUMAR PATTNAIK MP | DURGESH NARAYAN RATH | 7660/2026 |
| 194 | D-WP(C)/17912/2026 WP(C)/ / | JANARDAN BARIK MP | BICHITRA NARAYANA SATAPATHY | 7661/2026 |
| 195 | D-WP(C)/17917/2026 WP(C)/ / | DIPTI REKHA MISHRA MP | BISWAJIT NAYAK | 7662/2026 |
| 196 | D-WP(C)/17916/2026 WP(C)/ / | PAYAL MOHAPATRA MP | DURGESH NARAYAN RATH | 7663/2026 |
| 197 | D-WP(C)/17927/2026 WP(C)/ / | BENUDHAR PARIDA MP | SURESH KUMAR CHOUDHURY | 7664/2026 |
| 198 | D-WP(C)/17879/2026 WP(C)/ / | M/S PRUTHWIRAJ MISHRA MP | KAJAL SAHOO | 7665/2026 |
| 199 | D-WP(C)/11184/2026 WP(C)/8154/2026 | DTL LALBABA RAIL ENGG LLP., MAHARASHTRA MP | SHIBIR AGARWAL, MR. S. P. MISRA, SR. ADV. | 7666/2026 |
| 200 | D-WP(C)/17881/2026 WP(C)/ / | JANMAJOY NAIK MP | SUMIT KUMAR MOHANTY | 7667/2026 |
| 201 | D-WP(C)/17959/2026 WP(C)/12165/2026 | SURESH KUMAR MAJHI MP | PRAMODA KUMAR DASH | 7669/2026 |
| 202 | D-WP(C)/17964/2026 WP(C)/ / | PRABHU CHARAN MOHANTY MP | SOURAV SUMAN BHUYAN | 7670/2026 |
| 203 | D-WP(C)/17939/2026 WP(C)/ / | HIMANSU SEKHAR NAYAK MP | ARUN KUMAR PATRA | 7671/2026 |
| 204 | D-WP(C)/17968/2026 WP(C)/ / | PRASANT KUMAR PRADHAN MP | ANUP NARAYAN MOHANTY | 7672/2026 |
| 205 | D-WP(C)/17976/2026 WP(C)/ / | M/S.SONTHALIA FOOD PRODUCTS PVT.LTD. MP | DEBAPATI MOHAPATRA | 7673/2026 |
| 206 | D-WP(C)/17941/2026 WP(C)/ / | SHEETAL NAYAK MP | DIPTIREKHA NANDA | 7674/2026 |
| 207 | D-WP(C)/17074/2026 WP(C)/ / | PARESH KUMAR MALLICK MP | SOMANATH MISHRA | 7675/2026 |
| 208 | D-WP(C)/17979/2026 WP(C)/ / | M/S TARAKESWAR TEXTILE, GANJAM MP | PADMALAYA MOHAPATRA | 7676/2026 |
| 209 | D-WP(C)/17981/2026 WP(C)/ / | M/S.MEDILLOYD MEDICAMENT PVT.LTD. MP | SUNIL KRANJAN MISHRA | 7677/2026 |
| 210 | D-WP(C)/17982/2026 WP(C)/ / | M/S MALLESWAR SALES ARNNAPURNA MP | ANURABHA MOHAPATRA | 7678/2026 |
| 211 | D-WP(C)/23054/2024 WP(C)/13183/2024 | RAMA KRUSHNA SAHU MP | PRASANTA KUMAR NANDA | 7679/2026 |
| 212 | D-WP(C)/17985/2026 WP(C)/ / | EKO IMAGINE INSTITUTE, CUTTACK MP | LAMBIT SENAPATI | 7680/2026 |
| 213 | D-WP(C)/17950/2026 WP(C)/ / | KANHU CHARAN DAS MP | RANJIT MOHANTY | 7681/2026 |
| 214 | D-WP(C)/17990/2026 WP(C)/ / | M/S REVATHI GARMENTS GIRI MARKET, MP | PADMALAYA MOHAPATRA | 7682/2026 |
| 215 | D-WP(C)/12778/2024 | K. PRADEEEP KUMAR REDDY | | |

| | | | | |
|-----|----------------------------------------|-----------------------------------------------|----------------------------------------------------------------|-----------|
| | WP(C)/7355/2024 | MP | | 7683/2026 |
| 216 | D-WP(C)/17989/2026 WP(C)/ / | M/S PAREMON CHEMICALS PVT. LTD. MP | SOURAV SUMAN BHUYAN | 7684/2026 |
| 217 | D-WP(C)/42304/2025 WP(C)/29917/2025 | SILLA SANJIB PATRA@SILLA SANJIB KUMAR MP | SARIBHAKSHI KUMAR MISHRA | 7685/2026 |
| 218 | D-WP(C)/17994/2026 WP(C)/ / | RAM YADAV MP | RABI NARAYAN BEHERA | 7686/2026 |
| 219 | D-WP(C)/17998/2026 WP(C)/ / | BAISHNAB CHARAN SWAIN MP | DEEPAK NARENDRA | 7687/2026 |
| 220 | D-WP(C)/3925/2026 WP(C)/3661/2026 | ARADHYA RANI KANHAR MP | SUSANTA KUMAR LENKA | 7688/2026 |
| 221 | D-WP(C)/17999/2026 WP(C)/ / | RINA MISHRA MP | SAROJ KUMAR PADHY | 7689/2026 |
| 222 | D-WP(C)/19951/2019 WP(C)/19951/2019 | DHANANJAYA MOHARANA MP | | 7690/2026 |
| 223 | D-WP(C)/18110/2025 WP(C)/12991/2025 | SURESH KUMAR BEHERA MP | PRADEEP KUMAR PANDA | 7691/2026 |
| 224 | D-WP(C)/18005/2026 WP(C)/ / | JEETESH RANJAN BEHERA MP | SUVASHISH PATTANAIK | 7692/2026 |
| 225 | D-WP(C)/38854/2025 WP(C)/27298/2025 | BENUDHAR PAUL MP | SAILABALA JENA | 7693/2026 |
| 226 | D-WP(C)/18010/2026 WP(C)/ / | JEETESH RANJAN BEHERA MP | SUVASHISH PATTANAIK | 7694/2026 |
| 227 | D-WP(C)/12302/2026 WP(C)/9178/2026 | HEMANTH KU NAYAK MP | AMLAN SHAKTI PAUL | 7695/2026 |
| 228 | D-WP(C)/3346/2025 WP(C)/2755/2025 | ANCHALIK HIGH SCHOOL, TABALA, SAMBALPUR MP | | 7696/2026 |
| 229 | D-WP(C)/31295/2025 WP(C)/21960/2025 | GOUTAM MAHAPATRA MP | SANJAY KUMAR MOHANTY 2 | 7697/2026 |
| 230 | D-WP(C)/20692/2017 WP(C)/20692/2017 | M/S AVIVA LIFE INDURANCE CO.INDIA LTD MP | S.DS.ANUPAM RATH,N.ROY,B.K.SETHY,C.JENA,R.D.NAYAK | 7698/2026 |
| 231 | D-WP(C)/20691/2017 WP(C)/20691/2017 | M/S AVIVA LIFE INDURANCE CO.INDIA LTD MP | S.DS.ANUPAM RATH, M/S NITU ROY,B.K.SETHY,S.K.MALLICK,R.D.NAYAK | 7699/2026 |
| 232 | D-WP(C)/18015/2026 WP(C)/ / | MAA CHAMPESWARI WSHG MP | RUDRA NARAYAN PARIJA | 7700/2026 |
| 233 | D-WP(C)/5351/2026 WP(C)/4473/2026 | AKSHYA KUMAR NANDA MP | BANSHIDHAR SATAPATHY | 7701/2026 |
| 234 | D-WP(C)/18017/2026 WP(C)/ / | KANTILATA PARIDA MP | AKSHAYA KUMAR PANDEY | 7702/2026 |
| 235 | D-WP(C)/18020/2026 WP(C)/ / | MAA WOMEN SELF HELP GROUP MP | RUDRA NARAYAN PARIJA | 7703/2026 |
| 236 | D-WP(C)/10657/2026 WP(C)/7719/2026 | SRABANI KUMARI RANA MP | SATYANARAYAN MOHAPATRA | 7704/2026 |
| 237 | D-WP(C)/11551/2026 WP(C)/10001/2026 | LOPAMUDRA BISWAL MP | LAXMIKANTA MOHANTY | 7705/2026 |
| 238 | D-WP(C)/18024/2026 WP(C)/ / | RESHMA RANI SAHOO MP | BIPLABA P.B. BAHALI | 7706/2026 |
| 239 | D-WP(C)/18025/2026 WP(C)/ / | AKSHAYA KUMAR BEHERA MP | RUDRA NARAYAN PARIJA | 7707/2026 |
| 240 | D-WP(C)/18027/2026 WP(C)/ / | SANTANU KUMAR PANDA MP | DURGESH NARAYAN RATH | 7708/2026 |
| 241 | D-WP(C)/18030/2026 WP(C)/ / | MAA LAXMI WSHG, JAGATSINGHPUR MP | RUDRA NARAYAN PARIJA | 7709/2026 |
| 242 | D-WP(C)/18032/2026 WP(C)/ / | BIDYADHAR BARIK MP | DURGESH NARAYAN RATH | 7710/2026 |
| 243 | D-WP(C)/18037/2026 WP(C)/ / | ITISHREE NAYAK MP | DURGESH NARAYAN RATH | 7711/2026 |
| 244 | D-WP(C)/18043/2026 WP(C)/ / | RABINDRA NATH KHUNTIA MP | MANORANJAN SAHOO | 7712/2026 |
| 245 | D-WP(C)/18041/2026 WP(C)/ / | JUDHISTIR PRADHAN MP | AKSHAYA KUMAR SAHOO | 7713/2026 |
| 246 | D-WP(C)/18034/2026 WP(C)/ / | PRITI RANJAN BEHERA MP | RUDRA NARAYAN PARIJA | 7714/2026 |

| | | | | |
|-----|----------------------------------------|--------------------------------------------------------|----------------------------------------------|-----------|
| 247 | D-WP(C)/26286/2013 WP(C)/26286/2013 | BHAGIRATHI ROUT MP | M/S.TUSAR KU.MISHRA | 7715/2026 |
| 248 | D-WP(C)/18045/2026 WP(C)/ / | REETA MOHANTY MP | DURGESH NARAYAN RATH | 7716/2026 |
| 249 | D-WP(C)/18046/2026 WP(C)/ / | RAMA CHANDRA DAS MP | SK. ZAFARULLA | 7717/2026 |
| 250 | D-WP(C)/18031/2026 WP(C)/ / | STEEL AUTHORITY OF INDIA MP | RUPESH KUMAR KANUNGO | 7718/2026 |
| 251 | D-WP(C)/18052/2026 WP(C)/ / | PABITRA KUMAR PRADHAN MP | SASWATI MOHAPATRA | 7719/2026 |
| 252 | D-WP(C)/18054/2026 WP(C)/ / | ANITA GUPTA MP | SAIBRATA RATH | 7720/2026 |
| 253 | D-WP(C)/34112/2025 WP(C)/24021/2025 | THE ASST GENERAL MANAGER CUM AUTHORIZED OFFICER, MP | SOHNE MOHAPATRA, CENTRAL BANK OF INDIA, BBSR | 7721/2026 |
| 254 | D-WP(C)/18056/2026 WP(C)/ / | CHANDRAKALA DIGAL MP | JAGANNATH BHUYAN | 7722/2026 |
| 255 | D-WP(C)/18059/2026 WP(C)/ / | REETUPARNA TRIPATHY MP | HRUDANANDA MOHAPATRA | 7723/2026 |
| 256 | D-WP(C)/18065/2026 WP(C)/ / | SUVENDU MISHRA MP | HRUDANANDA MOHAPATRA | 7724/2026 |
| 257 | D-WP(C)/42418/2025 WP(C)/29375/2025 | SUSHANT MISHRA MP | MANORANJAN MISHRA | 7725/2026 |
| 258 | D-WP(C)/42418/2025 WP(C)/29375/2025 | SUSHANT MISHRA MP | MANORANJAN MISHRA | 7726/2026 |
| 259 | D-WP(C)/18069/2026 WP(C)/ / | M/S MAA JAY DURGA CONSTRUCTION MP | ASIT KUMAR DASH | 7727/2026 |
| 260 | D-WP(C)/18078/2026 WP(C)/ / | SUNITA DASH MP | SUBRATA MISHRA | 7728/2026 |
| 261 | D-WP(C)/18086/2026 WP(C)/ / | RENUBALA SAHANI @ RENUBALA BEHERA MP | RESHMA BEHERA | 7729/2026 |
| 262 | D-WP(C)/18090/2026 WP(C)/ / | M/S RANJIT KUMAR DASH MP | PRABODHA CHANDRA NAYAK | 7730/2026 |